

STANDING COMMITTEE ON LABOUR

(2014-15)

(SIXTEENTH LOK SABHA)

MINISTRY OF LABOUR AND EMPLOYMENT

DEMANDS FOR GRANTS

(2014-15)

FIRST REPORT



LOK SABHA SECRETARIAT

NEW DELHI

December, 2014/Agrahayana, 1936 (Saka)

FIRST REPORT

STANDING COMMITTEE ON LABOUR (2014-15)

(SIXTEENTH LOK SABHA)

MINISTRY OF LABOUR AND EMPLOYMENT

DEMANDS FOR GRANTS

(2014-15)

Presented to Lok Sabha on 15th December, 2014

Laid in Rajya Sabha on 15th December, 2014



LOK SABHA SECRETARIAT

NEW DELHI

December, 2014/Agrahayana, 1936 (Saka)

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COMPOSITION OF THE STANDING COMMITTEE ON LABOUR

(2014-15)

DR. VIRENDRA KUMAR-CHAIRPERSON

MEMBERS LOK SABHA

- *2. Vacant
- 3. Shri Rajesh Kumar Diwakar
- 4. Shri Ashok Dohare
- 5. Shri Satish Chandra Dubey
- 6. Shri Devajibhai Govindbhai Fatepara
- 7. Dr. Boora Narsaiah Goud
- 8. Shri Rama Chandra Hansdah
- 9. Shri C.N. Jayadevan
- 10. Shri Bahadur Singh Koli
- 11. Shri Kaushalendra Kumar
- 12. Shri Hari Manjhi
- 13. Shri R. Parthipan
- 14. Shri Hariom Singh Rathore
- 15. Shri YS Avinash Reddy
- 16. Shri Naba Kumar Sarania (Hira)
- **17. Vacant
- 18. Shri Kodikunnil Suresh
- ***19. Vacant
- 20. Shri Mulayam Singh Yadav
- ****21. Chh. Udayan Raje Bhonsle

RAJYA SABHA

- 22. Shri D. Bandyopadhyay
- 23. Shri P. Kannan
- 24. Shri Aayanur Manjunatha
- ****25. Vacant
- *****26. Vacant
 - 27. Shri G.N. Ratanpuri
 - 28. Haji Abdul Salam
 - 29. Shri Tapan Kumar Sen
 - 30. Shri R.K. Sinha
 - 31. Vacant
- * Vacancy occurred *vice* Shri Tariq Anwar nominated to Standing Committee on Personnel, Public Grievances, Law & Justice *w.e.f.* 11th September, 2014.
- ** Vacancy occurred *vice* Shri Giriraj Singh appointed as Minister for State w.e.f 9th November, 2014
- *** Vacancy occurred *vice* Shri Kapil Krishna Thakur expired on 13.10.2014.
- **** Nominated w.e.f. 7th October, 2014.
- ***** Vacancy occurred *vice* Shri Ranbir Singh Parjapati resigned from the membership of Rajya Sabha w.e.f. 1st November, 2014
- ****** Vacancy occurred *vice* Shri Rajaram retired from Rajya Sabha w.e.f. 25.11.2014.

SECRETARIAT

- Shri Devender Singh
 Shri Ashok Sajwan
 Smt. Archana Srivastva
- Additional Secretary Director
- ---
 - Under Secretary

INTRODUCTION

I, the Chairperson, Standing Committee on Labour (2014-15) having been authorized by the Committee do present on their behalf this First Report on Demands for Grants (2014-2015) of the Ministry of Labour and Employment.

2. The Committee considered the Demands for Grants pertaining to the Ministry of Labour and Employment for the year 2014-15 which were laid on the Table of the House on 23rd July, 2014. Thereafter, the Committee took evidence of the representatives of the Ministry of Labour and Employment on 28th October, 2014. The Committee considered and adopted the Report at their sitting held 09th December, 2014.

3. The Committee wish to express their thanks to the officers of the Ministry of Labour and Employment for tendering oral evidence and placing before the Committee the detailed written notes and post evidence information as desired by the Committee in connection with the examination of the Demands for Grants.

4. The Committee would also like to place on record their deep sense of appreciation of the commitment, dedication and valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

5. For facility of reference and convenience, the observations and recommendations of the Committee have been printed in thick type in the body of the Report.

New Delhi; <u>10th December, 2014</u> 19 Agrahayana, 1936 (Saka) DR. VIRENDRA KUMAR CHAIRPERSON, STANDING COMMITTEE ON LABOUR

REPORT

<u>PART-I</u>

CHAPTER-I

INTRODUCTORY

1.1 The Ministry of Labour & Employment is responsible for protecting and safeguarding the interests of workers, promotion of their welfare and providing social security to them both in organized and unorganized sectors. The main objectives of the Ministry are:

- (i) To ensure welfare of labourers
- (ii) To oversee increase in prosperity
- (iii) To promote harmonious relations between labour and management and to regulate wages and other conditions of work in the central sphere.
- (iv) To ensure speedy implementation of labour law awards, agreements, code of discipline etc. for improving industrial relations with regard to units in which Central Government is the appropriate Government.
- (v) To conduct evaluatory studies of implementation of labour laws, industrial relations, personnel policies and practices etc., in Public Sector Undertakings.
- (vi) To regulate working conditions and safety in mines and factories.

- (vii) To prepare ground work for the formulation of National Wage Policy and maintain data on wages, all allowances and other related matters.
- (viii) To collect and publish statistics to conduct enquiries, surveys and research studies on various labour subjects.
- (ix) To conduct programmes relating to employment potential of Scheduled Caste and Scheduled Tribe candidates through Coaching-cum-Guidance Centres.
- (x) To provide amenities to workers employed in the mining industry and beedi manufacturing.
- (xi) To assist in rehabilitation of bonded labour.
- (xii) To provide welfare measures for certain sections of the unorganized labour.
- (xiii) To undertake training, education, research and consultancy service in the field of industrial relations and labour in general.
- (xiv) To educate all sections of workers for their intelligent participation in social and economic development of the nation.
- (xv) To monitor running of social security schemes viz.
 Employees' Provident Fund Organization and Employees' State Insurance Corporation.
- (xvi) Policy framework for National Employment Service, Implementation of National Vocational Training Programme.

- (xvii) To mediate in industrial complaints/disputes and ensure industrial peace
- (xviii) To enforce various labour laws, thereby ensuring welfare of the workers
- (xix) To provide relief and due benefits to labourers through judicial work
- (xx) To ensure education, rehabilitation and other welfare of released child labourers through National Child Labour Project
- (xxi) To undertake survey and research work under various labour laws
- (xxii) To generate revenue for the state by receiving registration fee under different labour laws.

The Ministry is also responsible for laying down policies in respect of labour related matters including industrial relations, co-operation between labour and management, settlement of labour disputes, regulation of wages and other conditions of work and safety, women labour and child labour, labour welfare, social security etc. besides, development and administration of employment service and training of craftsmen on national basis.

Organisational set up

1.2 The objectives are sought to be achieved by the Ministry through its attached and subordinate offices and autonomous bodies. The important offices and organizations under the Ministry are:-

- 1. Directorate General of Employment and Training
- 2. Organisation of the Chief Labour Commissioner (Central)
- Directorate General of Factory Advice Service and Labour Institute
- 4. Directorate General of Mines Safety
- 5. Directorate General of Labour Bureau
- 6. Central Government Industrial Tribunals
- 7. Offices of Labour Welfare Commissioners
- 8. Employees' Provident Fund Organisation
- 9. Employees' State Insurance Corporation
- 10. Central Board for Workers Education
- 11. V.V. Giri National Labour Institute
- 12. Board of Arbitration (JCM)

1.3 To achieve these objectives, funds are allocated to the Ministry under the following Heads:-

1. 2225 Welfare of SC/ST and Other Backward Classes.

- 2. 2230 Labour and Employment and Training
- 3. 2251 Secretariat -Social Services
- 4. 2552 Lump-sum-Provision for North Eastern Areas
- 5. 3601 Grants-in-aid to State Governments
- 6. 3602 Grants-in-aid to Union Territories Governments
- 7. 4225 Welfare of SC/ST and Other Backward Classes
- 8. 4250 Capital Outlay on other Social Services

Total allocation for Ministry for the year 2014-15 is as under :-

			(Rs. in crore)
	PLAN	NON-PLAN	TOTAL
Revenue	2438.32	3345.46	5783.78
Capital	10.28	9.25	19.53
Total	2448.60	3354.71	5803.31

1.4 The State Governments are also competent to enact legislations, as labour is a subject in the Concurrent list under the Constitution of India.

CHAPTER-II

(A) GENERAL PERFORMANCE

2.1 The Ministry of Labour and Employment have furnished Demands for Grants (2014-15) under Demand No. 62. The total Demand for 2014-15 Plan and Non-Plan together is Rs. 5803.31 crore (gross figure) of which Rs.5783.78 crore is under the Revenue section and Rs.19.53 crore under the Capital section of the Grant.

2.2 As per the annual plan allocation approved by the Planning Commission for the year 2014-15, the total plan outlay is Rs. 2496.00 crore including civil works component of Rs.47.40 crore.

2.3 Non-Plan, budgetary allocation on gross basis is Rs.3354.71 crore. Recoveries account for Rs.186.70 crore under Revenue section and Rs.8.28 crore under Capital section leading to net budget of Rs.3159.73 crore under Non-Plan. The expenditure on Labour Welfare schemes is met from Five Labour Welfare Funds. Employees' Pension Scheme, 1995 under social security with a budgetary allocation of Rs.2540.00 crore accounts for 75.71% of Non-Plan budgetary allocation of Rs.3354.71 crore (on gross basis). 2.4 The details showing Budget Estimates, Revised Estimates, Actual Expenditure and percentage utilization for the past three years and Budget Estimates for 2014-15, Plan and Non-Plan are as under :-

					Reger	ence: Ite		8, Page 3	6							
																in crores)
	BE 11-12	RE 11-12	Exp. 11-12	10.000	%Exp. over RE	BE 12-13	RE 12-13	Exp. 12-13		%Exp. over RE	BE 13-14 P	RE 13-14	Exp. 13-14		%Exp. over RE	BE 14-15
1. Research and Statistics	23.80	24.91	19.77	83.07	79.37	32.60	27.78	18,86	57.85	67.89	31.85	16,85	22,44	70.46	133.18	43.32
2. Industrial Relations	11.19	12,19	10,23	91,42	83.92	14.45	14.45	12,14	84.01	84.01	16.26	15.00	13.08	8 80.44	87.20	19.31
3. Working Conditions & Safety	16.70	16.70	11.39	68.20	68.20	16.95	16.95	18.34	108.20	108,20	15.63	9.9	7 12.7	0 81.2	5 127.38	20.56
4. Labour Education	21,53	21,53	23.80	110.54	110.54	37.71	32.99	17.04	45.19	51.61	5 27.35	24.3	5 21.9	0 80.0	7 89.94	27.5
5. Rehabilitation of Bonded Labour	0.90	5.90	5.90	655.56	100.00	5.00	5,00	3.19	63.80	63.80	0.00	0.0	0.0	0.0	0 0,00	0.0
7. Improvement in Working condition Child/Women Labour	, 335.70	281.16	142.67	42.50	50.74	135.00	120.00	128.01	94.8	2 106.6	8 180.00	100,0	0 109.5	7 60.8	7 109.57	157,50
8. Social Security for Unorganised Workers/ Health Insurance for Unorganised sector	279.94	803.31	925,73	330,69	115.24	1096.70	1060.74	1001.71	1 91.34	4 94.4	4 1141.47	794.0	0 889.9	2 77.9	5 112,08	1315.07
9. Other Items	14.42	2 14.17	2,30	15.9	5 16,23	3.00	3,00	1,5	5 50,0	0 50.0	0 2.95	2.3	5 2.1	18 73.9	0 92.77	7 2,50
10. Employment	13.3	7.31	3.3	1 24,87	45.28	3 22.00	9.12	3.7	3 16.9	5 40.9	0 3.00	3.0	0 4.0	08 - 136.0	136.00	0 4.5
11. Training	1115.36	875.36	822.23	2 73.73	93.93	893.9	603,79	492,1	8 55.0	6 81.5	2 767.99	550.0	36 510.	99 66.	92.7	6 596.9
12. Welfare of SC/ST and Obcs	5.40	5.38	4.9	3 91,30	91.64	4 6.2	7 6.2	7 6.1	9 98.7	72 98.7	72 7,20	7.	20 7.	14 99.	17 99.1	7 11.7
13, Lum Sum provision for NE	150,00	140.27	0.0	0.00	0.0	258.8	6 218.4	7 0.0	0,0	00 0,0	252.4	176.	42 0.	00 0.0	0.0	0 249.6
Total	1988,25	5 2208,19	1972.2	5 99.2	89.3	2 2522.4	4 2118.5	6 1702.8	9 67.	51 80.	38 2446.1	0 1700.	00 1594.	00 65.	16 93.7	6 2448.0

			-				EMENT 8									
					Reger	ence: Item	and the second second	8, Page 3	6							
						NO	N-PLAN									
	BE 11-12 RE 11-12 Exp. 11-12 % Exp. 8E 12-13 RE 12-13 Exp. 12- % Exp. 8E 13-14 RE 13-14 Exp. 13- % Exp. % Exp.														The second se	n crores)
				over BE	over RE			13	over BE	over RE			14	over BE	over RE	BE 14-15
1. Secretariat Social Services	33.60	31.72	30.70	91,37	96.78	33.67	33,68	32,52	96.58	96.56	36,67	35.18	32.98	89.94	93.75	39.05
2. Research and Statistics	8.53	7,88	7.74	90.74	98.22	8.43	8.41	8,25	97.86	98,10	9.13	8.98	9.39	102.85	104,57	9,81
3. Industrial Relations	41.43	36.59	37.95	91.60	103.72	39.25	42.53	42.58	108.48	100.12	46,05	45,04	44,51	96.66	98.82	49.19
4. Working Condition & Safety	49.50	48.09	48.62	98.22	101,10	51,42	53.99	53.07	103.21	98.30	58.58	56.07	56.52	96.48	8 100.80	61,
5. Labour Welfare Scheme	243.06	240.03	236.61	97.35	98.58	248.49	235.95	232.57	93.59	98.57	264.73	247.37	203.9	5 77.0	4 82.45	272.9
6. Transfer to Reserve Fund	170.50	170.50	170,50	100.00	100.00	190.39	190.39	190.39	100.00	100.00	193.15	193.15	287.2	7 148.7	3 148,73	194.9
7. Social Security	1366.50	1366.50	1366.50	100.00	100.00	1416.88	1415,19	1415,19	99.88	3 100.00	2056.88	2051.66	2033.1	6 98.8	5 99.10	2556.8
8, Labour Education	32,15	44.11	44,11	137,20	100.00	32.92	54.39	54.49	165.52	2 100.18	56.90	49.93	43.8	3 77,0	3 87.70	8 54.4
9. International Co-operation	9.58	11,13	10.98	114.6	98.65	9.91	11,36	11.32	114,23	99.65	9.9	18,41	17,	6 177.6	0 95.60	14.0
10. Other Items	0.72	0.72	0.39	54.17	54.17	0.74	0.37	0.10	13,5	27.03	0.74	0.67	0,1	21.6	2 23.88	0.7
11. Employment	34.62	32.90	33.56	96.94	102.0	35.17	35.24	35,29	100.34	4 100.14	38.24	36.98	36.64	95.8	2 99.08	40.7
12. Training	46.7	45.29	47.83	102.4	2 105.6	48.37	48.05	49.67	102.69	9 103.37	52,10	50.65	50.80	97.3	9 100.30	55,3
13. Welfare of SC/ST and OBCs	4.50	4.24	4.17	92,6	7 98.3	5 4.55	4,71	4.88	3 107.2	5 103.6	1 5.1	1 4.8	4,8	6 95,1	1 101.04	5.2
Total	2041.39	2039.70	2039.66	99.9	2 100.00	2120.19	2134,26	2130.3	2 100.4	8 99.8	2 2828,2	5 2798.90	2821.6	8 99.7	7 100.8	1 3354.

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2.5 When asked about the reasons for variations between physical and financial targets of various schemes, the Ministry replied that the financial targets are fixed after taking into account the physical requirements of various schemes implemented by the Ministry. Attempts are made to bring about consistency between the physical and financial targets.

RASHTRIYA SWASTHYA BIMA YOJANA (RSBY)

2.6 The Rashtriya Swasthya Bima Yojana (RSBY) for BPL families (a unit of five) for the workers of un-organised Sector was launched on 1st October, 2007 and became operational *w.e.f.* 01.04.2008. The Scheme provides smart card based cashless health insurance cover of Rs.30,000/- per annum on family floater basis to BPL families (a unit of five). The scheme is presently being implemented in 28 States/UTs and 3.71 crore smart cards have been issued to the beneficiaries as on 30.04.2014.

The Committee were informed that the Ministry of Labour has been working on a two-phase revamp of the RSBY to make it more transparent and accountable. This includes opening of banks accounts and issuance of Aadhaar cards along with the smart card, third-party audits and a call centre for grievances. The Ministry also informed that two similar insurance schemes — Aam Aadmi Bima Yojana, and Indira Gandhi National Old Age Pension Scheme are also proposed to be merged with RSBY.

The Ministry further informed that they have reviewed the performance of RSBY with State Governments and to see that how the beneficiaries of RSBY may get quality treatment and avail benefits of this scheme in large number. The Ministry also want to monitor the performance of Insurance companies and for this they have introduced key performance indices so that the scheme can be monitored more effectively.

2.7 During evidence, the Committee were informed that a policy decision has been taken to release funds for the Rashtriya Swasthya Bima Yojana (RSBY) through State Governments. This has been done on the requests of the State Governments stating that as they are not aware of the quantum of funds released for RSBY in their States, the same should be routed through them. The Ministry also informed that there is a possibility that RSBY might be handed over to the Ministry of Health and Family Welfare, Government of India.

2.8 Concerned about the plight of labourers/women workers/children engaged in beedi making and also keeping in view the fact that entire country is against the use and ill-effect of tobacco, the Committee, during evidence, wanted to know whether any alternative employment or avenues are being contemplated for these workers. The Ministry, while replying in affirmative, submitted that they are exploring possibilities of other alternative avenues for the next generation of these workers so that they can be dissuaded from taking up beedi making as a profession for their livelihood. The Ministry also informed that they are spending more in Beedi Welfare Fund. Further they had an elaborate discussion in CSI meeting too, where a decision was taken to spend 20% of the welfare fund on the education of these children, apart from giving scholarship of Rs.10,000/- to the children of beedi workers going to ITIs. The Ministry further informed that to educate and bring awareness among the beedi workers about the welfare schemes meant for them, they have decided to keep pamphlets in beedi hospitals in vernacular.

2.9 On the issue of Vocational Rehabilitation Centres (VRCs) for Persons with Disabilities (PwD), the representatives of the Ministry apprised the Committee that at present there are 21 Rehabilitation Centres all over the country and there is a proposal for three more VRCs during the year 2015-16. The Ministry further assured that, keeping in view the sense of the Committee to have more such VRCs, they will try to include it in the budgetary proposals so as to have requisite funds for opening of more VRCs throughout the country.

2.10 As regards the fund allocation during the current Five Year Plan, amount actually spent, targets fixed for various activities vis-à-vis actual achievements, the Ministry informed as under :-

"As against the plan proposal of Rs.34914.72 crore of the Ministry of Labour & Employment, the Planning Commission made an allocation of Rs.13223.00 crore for the Twelfth Five Year Plan (2012-17). Against this, during 1st year of Twelfth Five Year Plan i.e., 2012-13, the Ministry was allocated Rs.2470.00 crore by the Planning Commission including civil works component of Rs.66.12 crore. In addition to this an amount of Rs.118.56 crore was provided by Ministry of Finance from their National Social Security Fund. The total allocation available during 2012-13 adds up to Rs.2588.56 crore [Rs.2470 crore + Rs.118.56 crore]. This was subsequently decreased to Rs.2118.56 crore in the actual expenditure was Rs.1702.89 Crore. An RE. The allocation of Rs.2524.00 crocre including civil works component of Rs.77.90 crore was made during 2013-14. This was decreased to Rs.1700.00 crore in the RE. The actual expenditure was Rs.1597.51 crore. In the current financial year, 2014-15, Planning Commission has made an allocation of Rs.2496.00 crore including civil works component of Rs.47.40 crore. Scheme-wise amount actually spent, targets fixed for various activities vis-à-vis actual achievements and the reasons for not achieving the targets are given at Annexure-I".

2.11 As regards extent of modifications made in various items of Demands for Grants 2014-15 in the light of the observations of the Committee's previous year Reports, the Ministry responded as under :-

> "Based on observations made by the Standing Committee on Labour Welfare, all Bureau Heads were requested to propose realistic budget provision for various schemes. They have assured a rigorous scrutiny of their budget proposals and accordingly the provisions reflected in the Demands for Grants have been made more realistic".

Directorate General, Factory Advice Service and Labour Institutes (DGFASLI)

2.12 DGFASLI is an attached office of the Ministry of Labour & Employment, Government of India is in existence for more than 50 years. It serves as a technical arm to assist the Ministry in formulating national policies on occupational safety and health in factories and docks. It also advises factories on various problems concerning safety, health, efficiency and well-being of workers persons at work-places. It also maintains a liaison with Factory Inspectorates of States and Union Territories in regard to the implementation and enforcement of the provisions of the Factories Act, 1948. 2.13 When asked about the existing strength and its adequateness for smooth functioning of the organization, the Ministry informed that the existing strength is far from satisfactory as a result activities of the DGFASLI have been hampered. The activities particularly in disciplines like Industrial Physiology, Ergonomics, and Industrial Psychology etc. have almost come to a standstill.

2.14 During evidence, the representatives of the Ministry informed that "we will send the details regarding number of vacancies and the time since when these exist. There is an order of Ministry of Finance that vacancies that have been lying vacant for a long time get lapsed. Now, whether the details given by them includes the vacancies lapsed, we will see this and what efforts have been made to fill up these vacancies, why any proposal on the basis of recently conducted study has not been sent by us. The present order of Ministry of Finance is that no sanction for creation of any new vacancy is given. But we should have made an effort. If no efforts have been made we will send the report after reviewing that."

2.15 As regards the infrastructure requirement and the steps taken by DGFASLI to upgrade itself, the Ministry informed that the infrastructure facilities are required to be upgraded in DGFASLI. The manpower is also required to be augmented as per the manning norms suggested in the report of IIT, Roorkee. 2.16 When asked about the studies conducted by DGFASLI regarding the impact of such trainings in working of that organization, the Ministry informed that the no studies on impact assessment had been done.

PART-II

OBSERVATIONS/RECOMMENDATIONS

1. The Committee find that against the plan proposal of Rs.34914.72 crore of the Ministry of Labour & Employment, the Planning Commission made an allocation of Rs.13223.00 crore for the Twelfth Five Year Plan (2012-17) which is only 37.88% of the proposed outlay. Against the allocated outlay, during 1st year of Twelfth Five Year Plan i.e., 2012-13, the Ministry was allocated Rs.2470.00 crore by the Planning Commission including civil works component of Rs.66.12 crore. In addition to this, an amount of Rs.118.56 crore was provided by Ministry of Finance from their National Social Thus, the total allocation available during Security Fund. 2012-13 adds up to Rs.2588.56 crore [Rs.2470 crore + Rs.118.56 crore]. However, this was subsequently decreased to Rs.2118.56 crore at the RE stage but surprisingly, the Ministry could expend only Rs.1702.89 crore. Similarly, during the year 2013-14, an allocation of Rs.2524.00 crore including civil works component of Rs.77.90 crore was made which was again reduced to Rs.1700.00 crore at the RE stage whereas the actual expenditure was Rs.1597.51 crore. The Committee observe that there has been under-spending consecutively during the 12th Five Year Plan. The Committee note from the allocation made by the Planning Commission each year that it is the

Ministry of Labour & Employment who are not able to utilize the allocation even to the extent of 50% as a result Planning Commission had to revise it downwards at the RE stage down to the level of last year's spending. Taking note of the spending for the year 2013-14 which decreased to 1597.51 crore, the Committee desire that the implementation machinery be strengthened so as to utilize the allocated funds to the maximum extent possible.

2. The Committee note that the Government have taken several steps to ease the procedural complexities in implementation of various schemes/programmes run by them viz. de-duplication, collection and collation of data, digitization etc. Appreciating the steps taken by the Ministry, the Committee, desire that they may be apprised, in due course, of the impact of these measures in improving the service delivery and in smooth and efficient implementation of various schemes/programmes of the Ministry.

3. The Committee find that there has been underutilisation of funds under the sub-Heads of (i) Social Security for Unorganised Sector Workers Scheme; upto 35% (ii) Skill Development Initiative; upto 78% and (iii) World Bank Assisted Vocational Training upto 99.9%, etc. due to requirement of less funds towards Central share to the State Governments and nonreceipt of utilization certificates. The Committee were informed that a policy decision has been taken to release the funds for implementation of Centrally Sponsored Schemes to State Governments. The Committee observe that non/underutilisation of funds meant for Schemes is a common feature in some of the States which defeats the very purpose of these schemes as intended benefits do not reach to the target groups. The Committee also feel that one of the reasons for underutilisation of funds could be shortage of manpower in States. The Committee, therefore, recommend that the Government to re-visit the decision so that atleast a strong institutional mechanism is put in place to ensure that the funds are not diverted nor under-utilised by the State Governments.

4. The Committee note that the Rashtriya Swasthya Bima Yojana (RSBY) which provides smart card based cashless health insurance cover of Rs.30,000/- p.a. on family floater basis to the workers of un-organised sector became operational w.e.f. 1^{st} April, 2008. The Committee also note that till 30^{th} April 2014, 3.71 crore smartcards had been issued to the beneficiaries spread over 28 States/UTs. The Committee were also informed that the Labour Ministry has also been working on a two-phase revamp of the RSBY to make it more transparent and accountable with third-party audits and a call centre for grievances. Further, according to the Ministry Aam Aadmi Bima Yojana and Indira Gandhi National Old Age Pension Scheme are also proposed to be merged with RSBY. However, despite handling, implementing and running RSBY so well by the Ministry, this Scheme is reportedly proposed to be transferred to the Ministry of Health and Family Welfare for implementation. The Committee are unaware of any plausible logic over this decision and feel that it may not be in the best interest of the poor workers as the welfare of this class could be better safeguarded by the Ministry of Labour than by the Ministry of Health. The Committee strongly feel that the RSBY must stay with the Ministry of Labour & Employment only.

5. The Committee take note of the global crusade against the use of tobacco and its harmful effects. The workers engaged in beedi making/industry often succumb to ill effects of tobacco and need be provided with alternative employable skills which they fit in, according to their age, qualification, status, health and financial conditions. The Committee desire that the Ministry should explore other avenues and possibilities to save not only the existing workers, who wish to quit this profession, but also the next generation of beedi workers dissuading them from taking up this profession. The

Committee desire that such workers may also be assisted financially or technically to find alternative employment.

6. The Committee were informed that there are 21 Vocational Rehabilitation Centres (VRCs) all over India for providing vocational training to eligible persons with disability (PwD) to train them in the trades of local need. However, keeping in view the number of PwD vis-à-vis the number of available VRCs, the Committee find the numbers extremely inadequate to meet the present and future demand. The Committee are, therefore, of the considered view that there is an immediate need to establish more VRCs, atleast one in each State/UT for the present and further the number of VRCs be gradually increased considering the population and area of States.

7. The Committee view that progress/improvement of any scheme depends upon their critical appraisal periodically. The Committee find that evaluation/review of the schemes is done by the Planning Commission/NSSO. The Committee desire that all evaluation review of Schemes undertaken by the Planning Commission/NSSO in respect of Labour Bureau/VV Giri National Labour Institute, CVWE, Child Labour and DGE&T be submitted to the Committee alongwith the corrective action taken by the Government.

8. The Committee find that there are nearly 118 vacancies in DGFASLI, out of which some vacancies date back to the year 1992. The Committee are of the considered view that the existing manpower strength of DGFASLI is far from adequate to carry forward effectively and efficiently the core activities of the organization. As per information submitted by the Ministry, the activities in disciplines like Industrial Physiology, Ergonomics, Industrial Psychology, etc. have come to a standstill. The Committee also note that an evaluation study of DGFASLI was also undertaken by IIT Roorkee in the year 2012 to assess the required manpower. One of the major recommendations of the study was to increase the number of posts to 735 from 358 (recommended by Staff Inspection Unit The Committee feel that the DGFASLI has in the year 2009). a crucial role especially when the Government have proposed so many amendments in 'The Factories Act, 1948'. However, with the existing strength, DGFASLI cannot do justice either to the work in hand or to the impending work in the light of the amendments to the Factories Act. The Committee, therefore, desire that not only the existing vacancies be filled up without further delay but also immediate follow up action be taken on the study conducted by IIT Roorkee. The Committee also

desire that pending the filling up of vacancies by the UPSC, in the meantime, some via media be explored for filling up of these vacancies as a temporary measure, so that the work of the organization is not hampered.

9. The Committee note that DGFASLI is engaged in conducting training programmes/ workshops/ seminars/ conferences, etc. for professional delegates/management representatives from industries within and outside India and also for the government officials. The Committee observe that the recommendations of IIT Roorkee for upgradation of infrastructure facilities in DGFASLI besides enhancing the manpower, needs immediate action so as to bring the organization at par with the peer group all over the World. They, therefore, desire that the major recommendations of IIT Roorkee, wherever feasible, be implemented without further delay.

10. The Committee note that DGFASLI conduct Seminars, Workshops, Training Programmes and Appreciation and Promotional Programmes for creating awareness on Occupational Safety and Health in factories and docks. However, DGFASLI does not obtain any feedback or assessment from trainees on the impact of the training provided to them.

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The Committee, therefore, recommend that feedback must be obtained from the trainees/organizations sending their officers for training in DGFASLI as it will immensely help in restructuring/modifying the training pattern in the changing eventually making DGFASLI as a pioneering scenario organization in the field.

New Delhi; 10th December, 2014

DR. VIRENDRA KUMAR CHAIRPERSON 19 Agrahayana, **1936**(Saka) STANDING COMMITTEE ON LABOUR

							(Rs. in La	,
	S. No.	Schemes / Programmes	BE 2011-12	RE 2011-12	Actual Exp. 2011-12	Shortfall /excess exp, if any (as compare d to RE)	% o shortfall/ over	excess
		1	2	3	4	5	6	
		(a) DGE&T (Employment)	۷	3		3	0	
_		(a) DGE@1 (Employment)						
	1	Construction of Office Building, Staff Quarters & Skill Training Institutes	0.00	0.00	0.00	0.00	0.00	
	2	Continuation and Setting up of New Vocational Rehabilitation Centres for Handicapped Persons including Skill Training Workshops and Rural Rehabilitation Extension Centres	479.00	479.00	324.66	154.34	-32.22	
	3	Welfare of SC/ST job	600.00	598.00	493.18	104.82	-17.53	
		seekers through coaching, guidance and Vocational Trg. And Introduction of new courses in existing CGCs & Establishment of new CGCs in States not covered so far				101.02		
		(Centrally Sponsored Scheme)						
	4	Mission Mode Project for Upgradation and Modernisation of Employment Exchanges	1000.00	400.00		393.17	-98.29	
		Sub Total (Employment)	2079.00	1477.00	824.67	652.33	-44.17	
		(b) DGE&T (Training)						
	5	National Instructional	240.00	240.00	147.75	92.25	-38.44	

Scheme-wise details of Plan Outlays & Expenditure during 2011-12

	Media Institute, Chennai						
	Media institute, Chennar						
6	Upgradation of Training Institutes	2800.00	2922.00	2108.54	813.46	-27.84	
7	Foremen Training Institutes at Jamshedpur & Bangalore	350.00	352.00	211.51	140.49	-39.91	
8	Model ndustral Training Institutes (MITIs)	450.00	450.00	295.04	154.96	-34.44	
9	Project Impl. and Trade Testing in DGE&T HQ	100.00	117.00	81.56	35.44	-30.29	
10	Building Equipment & Establishment for RVTIs (Calcutta, Hissar, Allahabad, Indore, Bhubneshwar, Vadodra, Jaipur and Tura)	850.00	1010.00	679.02	330.98	-32.77	
11	Expansion of Training of trainers wiithin DGE&T Institutes	500.00	500.00	36.94	463.06	-92.61	
	Sub - Total (DGE&T - Training)	5290.00	5591.00	3560.36	2030.64	-36.32	
	(c) Industrial Relations						
12	Strengthening of Adjudication Machinery & Holding of Lok Adalats	589.00	589.00	337.08	251.92	-42.77	
13	Machinery for better conciliation and Upgradation of office infrastructure at CLC© and RLC©'s	660.00	760.00	636.00	124.00	-16.32	
14	Improvement and Strengthening of Training Wing of Central Labour Service Officers	50.00	50.00	49.60	0.40	-0.80	

Relations Image: second se							
Cental Board for Workers Education Image: Central Education Image: Central Education <thimage: centra="" education<="" th=""> Image: Central Educatio</thimage:>			1299.00	1399.00	1022.68	376.32	-26.90
EducationImage: constraint of the second secon							
Workers' Education (CBWE)Image: constraint of the second							
National Rural employment Guarantee ActImage: Sub Total (CBWE)1980.001929.9950.01Sub Total (CBWE)1980.001980.001929.9950.01Image: Sub Total (CBWE)1980.0030873.0014266.6216606.385-Project (including Grants- in-aid to Voluntary Agencies)37300.0030873.0014266.6216606.38-5-Image: Sub Total (Child Labour)37300.0030873.0014266.6216606.38-5-Image: Sub Total (Child Labour)37300.002811.001976.86834.14-2-Image: Sub Total (Labour Bureau)2700.002811.001976.86834.14-2-Image: Sub Total (Labour Bureau)2700.002810.001976.86834	15	Workers' Education	1080.00	1080.00	1079.99	0.01	0.00
16 National Child Labour Project (including Grants- in-aid to Voluntary Agencies) 37300.00 30873.00 14266.62 16606.38 -53 Magencies		National Rural	900.00	900.00	850.00	50.00	-5.56
16 National Child Labour Project (including Grants- in-aid to Voluntary Agencies) 37300.00 30873.00 14266.62 16606.38 -53 Magencies		Sub Total (CRIAE)	1080.00	1080.00	1020.00	50.01	-2.53
Project (including Grants- in-aid to Voluntary Agencies)Image: Second State Stat		Sub Total (CDWE)	1900.00	1900.00	1929.99	50.01	-2.55
(g) Labour Bureau	16	Project (including Grants- in-aid to Voluntary	37300.00	30873.00	14266.62	16606.38	-53.79
(g) Labour Bureau							
(g) Labour Bureau							
17 Labour & Employment 2700.00 2811.00 1976.86 834.14 -24 17 Labour & Employment 2700.00 2811.00 1976.86 834.14 -24 Sub Total (Labour Bureau) 2700.00 2811.00 1976.86 834.14 -24 (h) Director General, Mines Safety (DGMS) 1976.86 834.14 -24 18 Mine Accidents Analysis and Modernization of 500.00 480.00 268.82 211.18 -44		Sub Total (Child Labour)	37300.00	30873.00	14266.62	16606.38	-53.79
Statistical System Image: statistical System Statistical System Image: statistical System Sub Total (Labour Bureau) 2700.00 2811.00 1976.86 834.14 -29 Sub Total (Labour Bureau) 2700.00 2811.00 1976.86 834.14 -29 (h) Director General, Mines Safety (DGMS) Image: state s		(g) Labour Bureau					
Statistical System Image: statistical System Sub Total (Labour Bureau) 2700.00 2811.00 1976.86 834.14 -29 Sub Total (Labour Bureau) 2700.00 2811.00 1976.86 834.14 -29 (h) Director General, Mines Safety (DGMS) Image: state							
(h) Director General, Mines Safety (DGMS) 18 Mine Accidents Analysis 500.00 480.00 268.82 211.18 -44	17	1 5	2700.00	2811.00	1976.86	834.14	-29.67
(DGMS) 18 Mine Accidents Analysis 500.00 480.00 268.82 211.18 -44 and Modernization of		Sub Total (Labour Bureau)	2700.00	2811.00	1976.86	834.14	-29.67
(DGMS) 18 Mine Accidents Analysis and Modernization of							
and Modernization of			Safety				
	18	and Modernization of	500.00	480.00	268.82	211.18	-44.00
19Strengfthening of Infrastructure facialities and Core functions of DGMS (SOCFOD)700.00720.00437.15282.85-39	19	Infrastructure facialities and Core functions of	700.00	720.00	437.15	282.85	-39.28

	Sub Total (DGMS)	1200.00	1200.00	705.97	494.03	-41.17	
	(i) Director General, Factory Institute (DGFASLI))	Advice Se	ervice and La	bour			
20	Establishment of a new Regional Labour Institute, Faridabad	150.00	150.00	96.60	53.40	-35.60	
21	Strengthening of DGFASLI Organization and Occupational safety & Health in factories, Ports & Dock	696.00	696.00	336.44	359.56	-51.66	
22	Identification and Elimination of Silicosis in India	10.00	10.00	0.00	10.00	-100.00	
	Sub Total (DGFASLI)	856.00	856.00	433.04	422.96	-215.29	
	(j) National Labour Institute (NLI)						
23	National Labour Institute	450.00	450.00	450.00	0.00	0.00	
	Sub Total (NLI)	450.00	450.00	450.00	0.00	0.00	
	(k) Other Schemes						
24	Scheme on Information Technology	200.00	200.00	199.99	0.01	0.00	
25	Grants- in- aid to Research/ Academic Institutions & Non- Governmental Voluntary Organisations for undertaking research in labour related subjects (including GIA Scheme of Women Labour Cell)	75.00	50.00	29.88	20.12	-40.24	
I	Sub Total (Other Schemes)	275.00	250.00	229.87	20.13	-8.05	

	Total Central Sector Scheme - Ongoing	53429.00	46887.00	25400.06	21486.94	-45.83	
В	Centrally Sponsored Schemes Ongoing Schemes						
	(a) DGE&T (Training)						
1	Upgradation of 100 ITIs into Centres of Excellence.	35.00	35.00	0.00	35.00	-100.00	
2	Skill Development Initiative	20000.00	19869.00	10443.33	9425.67	-47.44	
3	Training of 8000 Youths of J&K	1154.00	1154.00	0.00	1154.00	-100.00	
4	Upgradation of 1396 Govt. ITI s through PPP	74800.00	50630.00	51927.24	-1297.24	2.56	
5	Externally Aided Project (EAP) for Reforms and Improvement in Vocational Training Services rendered by Central and State Govts.	10000.00	10000.00	8863.02	1136.98	-11.37	
6	Kaushal Vikas Yojana	200.00	200.00	4.81	195.19	-97.60	
7	Enhancing Skill Development Infrastructure in NE States & Suikkim	0.00	0.00	543.17	-543.17	0.00	
	Sub Total of CSS of DGE&T (Training)	106189.00	81888.00	71781.57	10106.43	-12.34	
	(b) DGLW						
1	Health Insurance for Unorganized Sector Workers (Rashtriya Swasthya Bima Yojana)	31342.00	83679.00	92572.79	-8893.79	10.63	
2	Rehabilitation of Bonded	100.00	600.00	589.99	10.01	-1.67	

	Labour					
	Sub Total of CSS of DGLW	31442.00	84279.00	93162.78	-8883.78	10.54
C	Fresh Proposals (DGE&T)[u Central Sector]	inder				
1	Setting up of ATIs & RVTIs for women	100.00	100.00	0.00	100.00	-100.00
2	Participationn in World Skiills Competitions	50.00	50.00	0.00	50.00	-100.00
3	Project of HIV/AIDS control among migrant workers	1305.00	1305.00	0.00	1305.00	-100.00
	Total C	1455.00	1455.00	0.00	1455.00	-100.00
D	Fresh Proposals under Cent Sponsored Scheme	rally				
1	Setting up of ATIs & RVTIs for women in PPP mode	100.00	100.00	0.00	100.00	-100.00
2	Skill Development for 34 districts affected by Left Wing Extremism	5000.00	5000.00	6851.74	-1851.74	37.03
3	Remodelling of Apprenticeship Training (payment of stipend to apprentices)	10.00	10.00	28.41	-18.41	184.10
4	Upradation of 20 it is and supplementing deficient infrastructure in 28 ITI s in	100.00	100.00	0.00	100.00	-100.00
	North East					

6	Establishment of new ITI s in N.E States, Skkim and the State of J&K	100.00	100.00	0.00	100.00	-100.00	
	the state of J&K						
	Sub Total of Fresh Proposals	6310.00	6310.00	6880.15	-570.15	9.04	
	-1 ····						
	GRAND TOTAL	198825.00	220819.00	197224.56	23594.44	-10.68	
		(CW5175. 00)	(+CW517 5.00)	(+CW51	.75.00)		
		,	,				
Not e 1	Outlay for the Scheme Upgr Sponsored Schemes includes	s Rs.74000.0	00 lakh				
	at BE stage provided by Min Development Fund. This ha	2	ance from	their Social a	& Infrastru	icture	
	been reduced to Rs.50000.00 RE Stage.	lakh at					
2	CW stands for Civil Works						

Item No. 10. (i) Labour Bureau	A statement showing the Physical targets and achievements for the last
three years as per proforma given below:-	

Name of	Divis	proforma given be 2011		Shortfall		2012-13	
the Scheme/ Project Program me	ion	Targets A	Achievements	if any indicating reasons in brief	Targets	Achievements	Shortfall i any indicating reasons in brief
1	2	3	4	5	6	7	8
*Labour & Employ ment Statistica I System	Labo ur Bure au	(a) Consumer Pr	ice Index Numb	ers for Indus	L trial Workers (Nev	u Series) Base 200	1=100
		 i) Collection, Processing & release of CPI Numbers for Industrial Workers on base 2001=100 in respect of 78 centers for the month of March, 2011 to Feb., 2012. ii) Compilation of RHR indices (19th & 20th rounds). iii) Release of annual report 2010 on CPI (IW) 	 i) CPI Indices for All-India and 78 centres pertaining to the months from March, 2011 to February, 2012 were compiled and released. ii) RHR indices for 19th & 20th rounds were compiled. iii) Annual report for 2010 released. 	Pro of C Ind on 1 resp for Ma 201 ii) RH 22 nd iii) ann	ollection, cessing & release CPI Numbers for ustrial Workers pase 2001=100 in pect of 78 centers the month of rch, 2012 to Feb., 3. Compilation of R indices (21 st & ¹ rounds). Release of ual report 2011 CPI (IW)	 i) CPI Indices for All-India and 78 centres pertaining to the months from March, 2012 to February, 2013 were compiled and released. ii) RHR indices for 21st & 22nd rounds were compiled. iii) Annual report for 2011 released. 	

	2013-	-14			Shortfall, if any Indicating the	%age of achievements fo	or	201	4-15
Target	ts	Achie	vements		asons thereof in brief	the last three yea		Tar	rgets
9			10		11	12		1	13
 i) Collection Processing release of C Numbers for Industrial Workers on 2001=100 ir respect of 7 centres for f month of M 2013 to Feb 2014. ii) Compila RHR indice & 24th roun iii) Release annual 2012 on CP. 	& CPI or h base h % the farch, '' tion of es (23 rd ds). se of report	for and 78 pertain the from 2013 Februa were of and rel ii) RHI for 23 ³⁷ rounds compil	months March, to rry, 2014 compiled leased. R indices rd & 24 th s were led.					indices (25th &	Numbers for rkers on base espect of 78 e month of o Feb., 2015. ion of RHR r 26 th rounds).
Divisi		2012 1	eleased. -12		Shortfall if any			2012-13	
on	Targ	gets	Achiever nts	ne	indicating reasons in brief	Targets	A	Achievements	Shortfall if any indicating reasons in brief
1 2	3		4		5	6		7	8
Labour	b) Rural Numbe	l Labour rs for Aន្	Enquiry (i gricultural	nclu and	ding Consumer Pr Rural Labourers	ice Index			

				I .		
Bureau	i) a) Finalization	i) The Report on		i)		Non-receipt
	and release of RLE	"General		Finalization		of data from
	(2004-05) report on	Characteristics of		and release		NSSO.
	Consumption	Rural Labour Households" was		of RLE		
	Expenditure of	finalized, printed and		(2009-10)		
	Rural Labour	released.	Non-	Report on		
	Households.	Teleasea.		"Employme		
			recei	nt &		
	b) Examination of		pt of	Unemploym		
	, RLE (2009-10) data		data	ent of Rural		
	in respect of all the		from	Labour	ii) The CPI	
	five reports to be		NSS		numbers on	
	received from		O.	Households	base 1986-	
	NSSO.	ii) The CPI numbers			87=100 for	
	1,000.	on base 1986-87=100		;;)	Agricultural	
	ii) Compilation,	for Agricultural and		ii)	and Rural	
	-	Rural laborers for 20		Compilation	laborers for 20	
	processing & release of the	States and All-India from the month		, processing	States and All-	
		March, 2011 to Feb.,		& release of	India from the	
	separate series of	2012 were compiled		the separate	month March,	
	CPI Nos. for	and released.		series of CPI	2012 to Feb., 2013 were	
	Agricultural and			Nos. for	compiled and	
	Rural laborers of			Agricultural	released.	
	(Base: 1986-			and Rural	reicubed.	
	87=100) 600	iii) The Annual		laborers of		
	villages of 20	Report on CPI Nos.		(Base: 1986-	iii) Annual	
	States from the	for AL/RL for the		87=100)	Report on CPI-	
	month Match 2011	year 2010-11 was		from 600	AL/RL for the	
	to February, 2012.	under preparation.		villages of	year 2010-11	
	5			20 States	was released.	
	iii) Preparation				mus reicuscu.	
	and release of	iv) The wage rate data		from March,	iv) The wage	
	Annual Report on	up to the month of		2012 to Feb.,	rate data up to	
	CPI Nos. for	February, 2012 was		2013.	the month of	
	Agricultural and	compiled.		;;;)	March, 2013	
	Rural Laborers for	-		iii)	was compiled	
	the year 2010-11.			Preparation	& processed	
	anc year 2010-11.	v) Annual Report on		and release		
	iv) Compilation	Wage Rates in Rural		of Annual) D	
	and publication of	India for the year		Report on	v) Prepare &	
	wage rate data for	2010-11 was released.		CPI Nos. for	release the	
	20 States in respect			Agricultural	Publication on	
	of 18 agricultural			and Rural	"Wage Rates in	
	•			Laborers for	Rural India"	
	and non-			the year	for the year	
	agricultural			2010-11.	2011-12.	
	occupations.					
				iv)		
				Compilation		
				and		
				publication		
				of wage rate		
				data for 20		
	v) Preparation and			States in		
	release of			respect of 18		
	publication on			-		
	-			agricultural		
	"Wage Rates in			and non-		
	Rural India" 2010-			agricultural		
	11.			occupations.		
1						

2013	2013-14		%age of achievements for the last three years	2014-15
Targets	Achievements	Indicating the reasons thereof in brief		Targets
9	10	11	12	13

	N E		C 111 ()
i) Compilation and	i) Examination of		Spill over of previous
release of RLE	66th NSS Round		<u>year</u>
(2009-10) report on	data		·) T: 1: .: 1
"General	correspondence		i) Finalization and
Characteristics of	with the NSSO.		release of RLE (2009-
Rural Labour			10) Report on 'General
Households".			Characteristics of Rural
			Labour Households'.
			Current Year Targets
			i) Finalization and
			release of RLE (2009-
			10) Report on
			'Consumption
			Expenditure of Rural
			Labour Households'.
			Labour Housenoids.
	ii) The CPI		
	numbers on base		ii) Compilation,
ii) Compilation,	1986-87=100 for		processing & release of
processing &	Agricultural and		the separate series of
release of the	Rural laborers for 20 States and		CPI Nos. for
separate series of	All-India from		Agricultural and Rural
CPI Nos. for	the month		laborers of (Base: 1986-
Agricultural and	March, 2013 to		87=100) 600 villages of
Rural laborers of	Feb., 2014 were		20 States from the
(Base: 1986-	compiled and		month March 2014 to
87=100) from 600	released.		February, 2015.
villages of 20	iii) The Annual		
States from the	Report on CPI Nos. for AL/RL		iii) Preparation and
month March 2013	for the year 2012-		release of Annual
to February, 2014.	13 were released.		Report on CPI Nos. for
to 1001 daily) 2 0111	iv) The wage rate		Agricultural and Rural
iii) Preparation	data up to the		Laborers for the year
and release of	month of		2013-14.
Annual Report on	January, 2014 has		
CPI Nos. for	been compiled.		
Agricultural and	v) Annual Report		iv) Compilation and
Rural Laborers for	on Wage Rates in		publication of wage
the year 2012-13.	Rural India for		rate data for 20 States
, in the second s	the year 2012-13		in respect of 25
	has been		agricultural and non-
	released.		agricultural
iv) Compilation	reicubeu.		occupations on month
and publication of			to month basis.
wage rate data for			to monul basis.
20 States in respect			
of 25 agricultural			
and non-			v) Preparation and
agricultural			release of publication
occupations on			on "Wage Rates in
month to month			Rural India" 2013-14.
basis.			

Name of the	Divisi		2011-12	Shortfall if		2012-13	
or the Sche me/ Projec t Progr amme	on	Targets	Achievements	any indicating reasons in brief	Targets	Achievements	Shortfall if any indicating reasons in brief
1	2	3	4	5	6	7	8
Labour	Bureau	c) Occupation	al Wage Survey				
		i) Field work in Ten Manufactur ing Industries of 6th round of OWS.	-	Owing to deployment of staff in Quarterly Quick Employmen t Survey and Annual Employmen t and Unemploy ment Survey, the survey had been kept on low priority.	Collection of data through field work, processing of data, drafting and release of report on Ten Manufacturing Industries of 6th round of OWS.	-	Owing to deploymen t of staff in Quarterly Quick Employme nt Survey and Annual Employme nt and Unemploy ment Survey, the survey had been kept on low priority.

2013-14		Shortfall, if any	%age of achievements for	2014-15
Targets	Achievements	Indicating the reasons thereof in brief	the last three years	Targets
9	10	11	12	13

wise da survey, so processing Manufactu	ta th crutiny g of o uring	occupation- rough field , data entry, data of Ten Industries and of OWS.	fielddeploymentincluding frameentry,of staff indeterminationTenQuarterlysize, schedule ofstriesQuickinstructions prepWS.Employmentwould be undertain			ne collection, of sample e design and reparation etc.				
				Survey and Annual Employment and Unemploym ent Survey, the survey had been kept on low priority.				Launch of sound of OWS	survey for 7th 5.	
Name of	Div		2011-12		Shortfall if any	f		2	012-13	
the Scheme	isio n	Targets	Achievements	Achievements			Targets	A	chievemen ts	Shortfall if any indicating reasons in brief
1	2	3	4	5		6		7	8	
Lab (d) Socio-Economic Surveys of Different Segment of Labour our										

Bure	Conduct of Socio Economic	Due to	i) Socio-economic	Due to
au	Survey on following	diversion	conditions of Women	diversion of
	components :-	of staff	Workers in Match	staff for the
		for the	Industry	conduct of
	i) Socio-economic	conduct		Quarterly
	conditions of Women	of	ii) Survey of Working	Survey.
	Workers in Match Industry	Quarterl	and Living Conditions	, j
		y Survey.	of Workers engaged in	
	ii) Survey of Working and	5 5	handloom industry in	
	Living Conditions of		the Unorganized	
	Workers engaged in		Sector.	
	handloom industry in the			
	Unorganized Sector.		iii) Survey of Working	
			and Living Conditions	
	iii) Survey of Working and		of labour belonging to	
	Living Conditions of		Scheduled Castes and	
	labour belonging to		Scheduled Tribes	
	Scheduled Castes and		communities at	
	Scheduled Tribes		Bangalore & Kochi.	
	communities at Bangalore			
	& Kochi.		iv) All India Surveys	
	iv) All India Surveys on the		on the Evaluation of	
1	Evaluation of the		the Implementation of	
	Implementation of the		the Minimum Wages,	
1	Minimum Wages, 1948 in		1948 in Biddi industry	
	Biddi industry in Bihar &		in Bihar & West Bengal	
1	West Bengal.			
1	west bengal.			
L				1

v) Quick Survey to assess	All the	v) Conduct of Quick i) Report of 14 th	
the Impact of Economic	surveys have	Survey to assess the and 15 th	
Slowdown on Employment	been	impact of Economic Quarterly Survey	
in India:	conducted	Slowdown on released.	
Four Quick Employment Surveys (10 th -13 th in the series) to be conducted for the period JanMarch, April-June, July-Sept. and OctDec., 2011.	and reports released thereon	Employment in India.ii) Report of 16thFour QES (14th to 17th& 17th Quarterlyin the series) to beSurveyconducted for quarters(combined)Jan-Mar, Apr-Jun, July-remained inSept and Oct-Dec, 2012progress.	
vi) Employment and Unemployment Survey, 2010-11 to assess the Employment Scenario: Second Employment- Unemployment Survey to assess the Employment Scenario to be launched in 35 states/UTs spread across the country.	Survey was launched in all the states/UTs and remained in progress.	 vi) Employment and Unemployment Survey to assess the Employment Scenario: Processing of data and release of report on Second Pmployment/Unempl oyment Survey (2011- 12). ii) Third Employment Unemployment Survey to assess the Employment Scenario (2012-13) to be launched in 35 states/UTs spread across the country. About iii) Employment and Employment Survey to be launched in 35 	

2013-14		Shortfall, if	%age of achievements	2014-15
Targets	Achievements	any Indicating the reasons thereof in brief	for the last three years	Targets
9	10	11	12	13
 i) Socio-economic conditions of Women Workers in industry. ii) Survey of Working and Living Conditions of Workers engaged in handloom industry in the Unorganized Sector. iii) Survey of Working and Living Conditions of labour belonging to Scheduled Castes and Scheduled Tribes communities at Bangalore & Kochi. iv) All India Surveys on the Evaluation of the Implementation of the Minimum Wages, 1948 in Biddi industry in Bihar & West Bengal- 		Due to diversion of staff for the conduct of Quarterly Survey.		 i) Socio-economic conditions of Women Workers in Match Industry Conducting survey ii)Survey of Working and Living Conditions of Workers engaged in Unorganized Sector of Industries. Conducting survey 3) Survey of Working and Living Conditions of labour belonging to Scheduled Castes and Scheduled Tribes communities. Conducting survey 4) All India Surveys on the Evaluation of the Implementation of the Minimum Wages, 1948 Conducting survey
5) Quick Survey to assess the Impact of Economic Slowdown on Employment in India:	The reports on,17 th , 18 th , 19 th and 20 th QES have been released.			5) Conduct of Quick Survey to assess the impact of Economic Slowdown on Employment in India.
Conduct of 17th, 18th, 19th and 20th Quarterly Surveys on continuous basis and release of reports.				i) Conduct of 21 st , 22nd, 23rd, 24th Quarterly Quick Employment Survey & release of report.

6) Employment and	i) The report of 3rd	6) Employment and
Unemployment Survey to assess	AEUS has been finalised	Unemployment Survey:
the Employment Scenario:	and released.	i) Completion of Fourth (2013-
i) Release of third Annual Survey	ii) Report on district	14) Employment-
Report (2012-13).	level estimates in	Unemployment Survey and
ii) Process to conduct fourth Employment and Unemployment Survey (2013-14).	respect of Andhra Pradesh State was also prepared and released. iii) The 4th survey was launched and remained in progress.	release of report. ii) Conduct of the fifth (2014- 15) Annual Employment- Unemployment survey in all States/UTs.

Name of the	Division	2011-12		Shortfal 1 if any	2012-13		
Scheme/ Project Programm e		Targets	Achievements	indicati ng reasons in brief	Targets	Achievemen ts	Shortfall if any indicatin g reasons in brief
1	2	3	4	5	6	7	8
		(e) Annual Sector)	Survey of Industries	(Sample			
		i) Processing, finalization	i) Report on Statistics on Employment and		i) Processing, finalization and release of Statistics on	i) The report in respect of Statistics on	

2013-14		Shortfall, if any	%age of achievements	2014-15
Targets	Achievements	Indicating the reasons thereof in brief	for the last three years	Targets
9	10	11	12	13
 i) Processing, finalization and release of Statistics on Employment and Labour Cost (Vol.I) in respect of ASI for the year 2010-11. ii) Processing, finalization and release of report on Absenteeism, Labour Turnover, Employment and Labour Cost (Vol.II) in respect of ASI for the year 2010- 11. 	 i) The report in respect of Statistics on Employment & Labour Cost (Vol. I) for the year 2010-11 has been released. ii) The report on Absenteeism, Labour Turnover, Employment and Labour Cost (Vol.II) in respect of ASI for the 			 i)a) Release of report in respect of Statistics on Employment and Labour Cost (Vol.I) 2011-12. b) Release of Report on Absenteeism, Labour Turnover, Employment and Labour Cost (VolII). 2011-12.
	year 2010-11 has been released.			

Name of the	Divisi	2	011-12	Shortfall	201	2-13	
Scheme/	on			if any			01 11
Project		Targets	Achievements	indicatin	Targets	Achievement	Shortfall
Programme				g reasons		S	if any
0				in brief			indicati
							ng
							reasons
							in brief
1	2	3	4	5	6	7	8
		f) Modernizatio	on of Machine Tabulat				

i)Tabulation of ASI (S&C) for the year 2008-09 & 2009-10 data on Absenteeism and Labour Turnover for Census Sector.	 i)Tabulation of ASI (S&C) data for the year 2008-09 is in progress. ii) Data entry, checking and updation of final tables generated. 	i) Tabulation of data for Annual Survey of Industries for Sample as well as census Sectors for the year 2009.	i) Data entry of ASI Sample and Census Sectors 2009- 10 has been completed.	
ii)Updation of Labour Bureau Web- site on regularly including the latest report released.	ii) Regular updation of Labour Bureau Website every month.	ii) Pay roll of officers and all officials of the Bureau.	Every month.	
iii)Training to the Labour Bureau staff.	iii) Training on the use of PCs is an ongoing process due to technological developments.	iii) Implementation of NGEP.	Ongoing Process	
iv)Implement ation of NEGP	iv) On going process.	iv) Reports to be uploaded on the Website for all the schemes of Labour Bureau.	Regular updation on monthly basis.	
		v) Training to the staff of Labour Bureau on the use of PCs.	Training on the use of PCs is an ongoing process.	

2013-14		Shortfall, if any	%age of	2014-15
		Indicating the	achievements	
Targets	Achievements	reasons thereof	for the last	Targets
		in brief	three years	

	9	10	11	12	13
1)	Tabulation of data on Absenteeism, Labour Turnover, Employment and Labour Cost for Annual Survey of Industries for Sample as well Census Sector for the year 2010 to 2011.	i) Processing of final tables has been completed.			i) Tabulation of ASI 2011-12 Data on Absenteeism, Labour Turnover for Census and Sample Sectors
2)	Updation of Labour Bureau Website and uploading the latest reports released.	Regular updation on monthly basis.			ii) Quick Employment Survey on quarterly basis.
3)	Facilitating the work of CPI- IW compilation.	Every month			iii) Updation of Labour Bureau Websites (labourbureau.gov.in & labourbureaucpi.gov.in) including the latest reports released.
4)	Training to the Staff of the Bureau in the use of PCs	Training on the use of PCs is an ongoing process.			iv) Facilitating the work of CPI(IW) compilation
5)	Implementation of NeGP.	Ongoing Process			v) Training to the Labour Bureau Staff
					vii) Implementation of NEGP

Name of the	2011-12	Shortfall	2012-13
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Scheme/ Project Programme	Targets	Achievement s	if any indicatin g reasons in brief	Targets	Achievem ents	Shortf all if any indica ting reaso ns in brief
1	2	3	4	5	6	7
Labour & Employment Statistical System	NEW INITIATIVES: 1 Base Updation of CPI-IW: i) Selection of Centres ii)Fixation of sample size iii)Sample design of the Survey iv)Designing of various schedules and finalization of related instructions	i) Proposal approved by SFC and IFD.		 Base Updation of CPI-IW: i) Spill over work from preliminary stage would be completed. ii) Remaining work of designing of various questionnaires schedules and finalization of related instructions. iii) Holding discussions with Standing Tripartite Committee involving all the stakeholders. iv) Finalization of technical issues. v) Conduct of pilot survey at all the selected centres. vi) Conduct of market survey by Labour Bureau for selection of markets. vii) Seeking approval of the TAC on SPCL on vital issues. 	Work started.	

2013-14		Shortfall, if any indicating the reasons thereof in brief	% age of achievements for the last three years		
Targets	Achievements	reasons mereor in oner	the last three years		
a) Base Updation of CPI-IW: i) Spill over work from preliminary	i) Coverage of sectors Selection of centres has been completed.				
stage would be completed.ii) Remaining work of designing of	ii) The coverage of sectors and selection of centres (88 centres) have been approved by STC and				
various questionnaires, schedules and finalisation of related instructions.	the Group of TAC on SPCL.				
iii) Holding discussions with STC	iii) The calculation of Coefficient				

involving all the stake holders.

iv) Finalisation of technical issues.

of Variation completed.

iv) Conduction of Index Users conference was initiated by organizing such conference at Mumbai.

Name of the	2011-12		Shortf	2012-13		Shortfa
Scheme/			all, if			11, if
Project			any			any
Programme			indicat			indicati
	Targets	Achieve	ing the	Targets	Achieveme	ng the
		ments	reason		nts	reasons
			s			thereof
			thereo			in brief
			f in			
			brief			
1	2	3			6	7
	2 Updation of CPI -			Updation of CPI –AL/RL Base	Under	
	AL/RL Base			opuation of CFT-AL/ KL base	Considerati	
	i) Preparation of 140	i)			on.	
	regional level	Proposa			011.	
	weighting diagrams.	1		i) Preparation of 140 regional level		
	0 0 0	submitt		weighting diagrams.		
	ii) Market survey for	ed for				
	selection of shops and	consider		ii)Market survey for selection of shops		
	markets by NSSO.	ation by		and markets by NSSO.		
		SFC				
	iii) Regular price					
	collection by NSSO			iii) Regular price collection by NSSO		
				,		

	Updation of Rate Index	Wage -	-	Updation of	Wage Ra	te Index			
	e Scheme/ Project ogramme	2013-14	indicating	Shortfall, if any2014-Shortfallindicating the reasons15thereof in brief		Shortfall	, if any indica thereof in		reasons
	Targets	Achievement s			Targe	rts		iieveme nts	
1	2	3					6		7
	Updation of CPI -AL/RL Base i) Preparation of 140 regional level weighting diagrams. ii) Market survey for selection of shops and markets by NSSO. iii) Regular price collection by NSSO	i) Proposal submitted for consideration by SFC							
	Scheme/ Project gramme	Division	20	11-12	Short fall if		2012-1	3	
			Targets	Achieveme nts	any indic ating reaso ns in brief	Targets	Achieve ments	indi	all if any cating s in brief

1	2	3	4	5	6	7	8
3 Office Building of Labour	Labour	Constru	Revised		Construc	Building	
Bureau	Bureau	ction of	building		tion of	Plan got	
		Office	plan was		Office	approved	
		Building	expected to		Building	from	
		by	be		by	Chandiga	
		CPWD.	approved		CPWD.	rh	
			by			Administ	
			Chandigarh			ration.	
			Administra				
			tion.				

2013-14		Shortfall, if any	%age of achievements for	2014-15
Targets	Achievements	Indicating the reasons thereof in brief	the last three years	Targets
9	10	11	12	13
Construction of Office Building by CPWD.Request made to the Ministry for allocation of requisite funds for the activity.				On receipt of administration and financial approval from the Ministry, Construction of Office Building will be taken up by CPWD.

Item No.. 10. (II) DGFASLI A statement showing the Physical targets and achievements for the last three years as per proforma given below:-

Sl.	Name of the	Activities		2011-201	12		2012-2013	}		2013-2014
No.	Scheme/		Target	Achieve	Shortfall, if	Target	Achieve-	Shortfall,	Target	Achieve-
	Project/			-ment	any		ment	if any		ment
	Programme				indicating			indicatin		
					reasons in			g reasons		
					brief			in brief		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1.	Strengthening	1. Upgradation of	To be	-	-	To be	-	-	To be	-
	of DGFASLI	various laboratories	spread			spread			spread	
	Organization	at CLI & RLIs	over			over			over	
	and OSH in		the			the			the	
	Factories, Ports		entire			entire			entire	
	& Docks.		plan			plan			plan	
			period			period			period	
		2. a) Development of	4	6	-	*	-	-	*	-

		National Inventory								
		on OSH information								
		and follow up								
		b) Upgradation and	*	14	-	*	16	_	*	_
		development of data		14	-		10	-		-
		bases								
		c) Development of	*	6	-	*	8	-	*	-
				0	-		0	-		-
		Application								
		Programmes d) Material Safety	*	6	-	*	4	-	-	-
		Data Sheet (MSDS)		0	-		4	-	-	-
		on request e) Industry-wise	2	52		*	86	-	2	57
		safety and health	2	52	-		00	-	2	57
		information								
		f) INDOSHNEWS	4	3	-	4	4	-	4	4
		f) INDOSHINEWS Publication	4	5	-	4	4	-	4	4
		g) Publication of	2	11	-	2	51	-	2	32
		Manuals, Books,	~	11	-	4	51	-	<u> </u>	52
		Brochures, Journals								
		3. Implementation of	*	30	-	*	69	-	*	-
		agenda e-Governance		30	-		09	-		-
		4. Conduction of	25	48	-	25	63	-	60	62
		specialized training	25	40	-	25	05	-	00	02
		programmes,								
		seminars workshops								
		5. Conduction of	25	14	-	25	14	-	35	35
		studies/surveys/aud	20	11		20	11		00	00
		its								
		6. Enforcement	1500	1520	-	1500	1579	-	1500	1505
		activities in major	1000	1010		1000	1077		1000	1000
		ports(inspection of								
		ships, container ship,								
		loose gears, docks,								
		container yards,								
		hazardous								
		installations, etc.)								
		7. Testing of	700	700	-	700	780	-	700	780
		Respiratory & Non								
		Respiratory PPE								
		8. Production of	As per	-	-	As per		-	As per	-
		video films	the			the	-		the	
			require			requir			require	
			ments		<u> </u>	ements			ments	
		9. Procurement of	To be	-	-	To be	-	-	To be	-
		audio-visual and	spread			spread			spread	
		communication	over			over			over	
		equipment &	the			the			the	
		software for	entire			entire			entire	
		production of video	plan			plan			plan	
		films, posters, etc.	period			period			period	
2.	Development of	1.Creation of various	26	18 posts	-	-	-	-	-	-

·				1		1	1	1	1	1
	Regional	posts	posts	created						
	Labour Institute	2.Setting up of	-	3 labs	-	-	In	-	-	-
	Faridabad as	laboratories		set up			progress			
(Centre of	3.Short & Long	10	10	-	10	6	-	8	8
	Excellence in	duration of Training								
9	Safety System in	programmes/								
1	MSME and	Inplant Training								
		Programmes								
	Chemical	4.One year Post	1	1	-	1	1	-	1	1
I	Process Units	Diploma Course in								
		Industrial Safety								
		5. Three month	-	-	-	-	-	-	1	1
		course - Associate								
		Fellow of Industrial								
		Health (AFIH)								
		6.Six weeks Training	-	-	-	-	-	-	-	-
		Programme on								
		Industrial Hygiene								
		7.Developing State-	-	-	-	-	-	-	-	-
		wise OSH monitoring								
		8.Training	2	2	-	2	1	-	2	1
		Programme for small								
		& medium								
		enterprises								
		9.Conduct of	1	1	-	2	2	-	4	2
		Studies/								
		Surveys/Audits								
		10.National	2	1	-	2	2	-	2	2
		Seminar/Workshop/								
		Publication								
3. I	Development of			l	Cahan	l	be approve	d by Plannin	a Commis	rion
	Regional				Schen	he is yet it	o be approve	u by Flaimin	ig Commus	51011
	Labour Institute									
	Shillong.									
	* Can't be quantif	fied								

* Can't be quantified

Item No.. 10. (iii) DGMS A statement showing the Physical targets and achievements for the last three years as per proforma given below:-

Plan scheme: "Mine Accident Analysis and Modernization of Information Database (MAMID)" Financial & Physical (Targets & Achievements) during the years 2010-11.

TARGET AND ACHIEVEMENTS OF THE PLAN SCHEMES DURING 2011-12

Plan Scheme: Strengthening of Infrastructure Facilities and Core Functions of DGMS (SOCFOD) (Target & Achievements during the years 2011-12)

S1.	Name of the	Objective/Outcome	Outlay	Quantifiable/Deliverables	Quantifiable	Achievement
No.	Scheme	, ,	2011-	~ (Physical Targets)	~	upto March
			12.			2012.
			(Lakh			
			Rs)			
1	2	3	4	5	6	7
1.	"Strengthening	The objectives of the scheme	Non	1. Mine Environment and		
	of Infrastructure	are:-	civil-	Fires	4	3
	Facilities and	➢ To render scientific and	306.00	(a) Gas/ventilation		
	Core Functions of	technological support to	Civil	surveys	2	2
	DGMS	the enforcement wing of	1000.00			
	(SOCFOD)"	DGMS in proper	Total-	(b) Study / Assessment of	4	9
		fulfillment and discharge	1306,00	Fire		
	A. S&T	of its statutory duties,			4	2
	Components	responsibilities and		(c) Air-borne dust surveys		
		advisory role.			4	2
		To develop, improve and		(d) Noise Level Surveys		
		update need based rescue				
		and emergency response		(e) Illumination Surveys		
		services to the mining				
		industry & help field				
		offices of DGMS in the				
		form of technical support				
		while taking up rescue				
		and emergencies of				
		specific nature.				
		 To establish Mine Safety 				
		& Health Academy with				
		institutes at different				
		offices of DGMS for				
		imparting structured				
		training to DGMS officers				
		and key personnel of the				
		mining industry.				
		Strengthening of				
		Machinery for Conduct of				
		Statutory Examinations.				
		 To develop a structured 				
		mechanism for				
		Occupational Health				

Surveillance & Disease			
Control in Mining			
Industry.			
> To establish a National			
Council for Mines Safety			
with a view to generate			
safety and health			
awareness among miners			
and address their training			
issues.			
> To improve the efficiency			
of DGMS by providing			
better infrastructure			
facilities which include			
providing own office			
buildings and residential			
complexes to the officers			
and staff members,			
providing better			
communication facilities			
and office equipment and			
furnishing of offices.			
	2. Occupational Health		
	a) Study of Physiological	2	_
	effects on Indian Mine	-	
	Workers due to heat		
	and humidity	2	6
	b) Medical examination	2	0
	of underground		
	workers for	4	1
	pneumoconiosis,	т	-
	Asbestosis, Manganese	2	_
	poisoning.	2	_
	c) Review of Medical		
	Examinations		
	Conducted by Mine		
	Management		
	d) Mine Ergonomics		
	Study		
	3. Safety Standards		
	a) Literature Survey		
	b) Meeting with Scientific		
	Organizations and		
	education institutions.		
	c) Meeting with Machine		
	manufacturers.		
	d) Amendment of:		
	Coal Mines		
	Regulations		
	Metalliferous		
	Mines reg.		
	 Mines Rules 		
	 Electricity Rules 		4
	 Elecularity Kules 		4

	 Vocational 		
	Training Rules.		
	e) Issue of technical		
	instructions/		
	guidelines		
	f) Issue of technical		
	circulars to mine		
	management		
	4. Oil Mine Safety	-	
	a) Literature Survey		
	b) Issue of technical		
	instructions/		
	guidelines to officers		
	of DGMS.		
	c) Amendment of Oil		
	Mines Regulations		
	d) Development of		
	training programme		
	e) Issue of technical		
	circulars to the Oil		
	Mine Industry.		
	5. Mine Mechanization		
	Check Testing of:		
	i. Winding rope	2	-
	ii. Suspension gear	2	-
	iii. Haulage rope	1	-
	iv. Machinery parts	_	_
	v. Check testing of mine	_	_
	safety equipment		
	vi. Monitoring	2	_
	Performance of	2	_
		2	
	equipment under field trial		-
		1	-
	vii. Testing of	1	-
	transformer and gear		
	oil		
	viii. Testing of relays and		
	meters		
	ix. Testing of Exploders.		
	6. Ground Control		
	a) Subsidence surveys	1	1
	b) Convergence	2	-
	observations	3	2
	c) Ground Vibration	4	-
	due to blasting	4	4
	d) Anchorage testing of		
	roof bolts	2	-
	e) Assessment and		
	evaluation of coal		
	seam strata properties		
	f) Slope stability		
	studies		
	studies		

	7. Special Studies	
	a) Check Testing of As &	
	powered roof when	
	supports required	
	b) Study & Investigation	
	into feasibility of Under	
	Longwall mining progress	
	methods under	
	different Geo-mining	
	conditions	
	c) Study & Investigation	
	into different mining	
	methods other than	
	Longwall mining	
B. HRD CELL	Conduct of Training D	0
	Programmes	0
	Training of DGMS	
	Officers 10	
		0
	a) New Entrants 20 3	9
	b) Existing Officers 10	
	c) Special Lectures	
	Training of Key	
	Personnel in Mining	_
	Industry 10 9	
	a) Managerial Personnel 10 0	
	b) Safety Officers 10 0	1
	c) Ventilation Officers 10 5	4
	d) Engineers 6 -	
	e) Industrial Hygienists 4 -	
	f) VTOs	
	Training of Workmen's 50 2	4
	Inspectors	
C. MINES	Testing of Filter Self 20 -	,
RESCUE	Rescuers (FSR)	
SERVICES CELL		
	Testing of Self Contained 60 -	,
	Self Rescuers (SCSR)	
	Rescue Competition 7 7	7
	Field Visits 20 -	
	Organization of 1 -	
	conference on	
	Rescue/recovery	
	experience	
	8	•
<u> </u>	competition	
	Creation of Rescue Contd.	
	Databases on Rescue	
	facilities	
	Creation of Rescue Contd.	
	Databases on actual	

	Rescue/Recoveries		
	Issue of Technical Circulars to the mining industry	As & When Reqd.	4
D. STRENGTHENING OF MACHINERY FOR CONDUCT OF STATUTORY EXAMINA-TIONS (SSEX) CELL	Procurement of computers & peripherals	Contd.	
	Procurement of Office equipment	Contd.	
	Furnishing of offices	Contd.	
	Establishing exam section at Nagpur	To be completed	
	System Study	-	
	System review	-	
	Application software development	-	
	Testing and implementation of software	To be completed	
	Training	To be completed	
	Design & development of the web content of the examination-specific web pages	To be completed	
	Design & development of online application form.	To be completed	
	Development of other internet- enabled services with enterprise-wide WAN connectivity.	To be completed	
E- Providing Infrastructure Facilities - PIF CELL	Construction of office building at Bilaspur Region.	To Start	
	Construction of residential building at Bilaspur Region.	To Start	
	Renovation of office & residential building at Bellary.	To be completed	

	Renovation of office & residential building at Koderma.	To be completed
	Augmentation of drinking water and renovation of sewerage lines at Koderma.	To be completed
	Construction of office building at Goa Region.	To be completed
	Provision of centralized AC plant for auditorium building at Dhanbad	To be completed

S1	Name of the	Objective/Outcome	Outlay	Quantifiable/Deliverables	Quantifiable	Achievement
No.	Scheme	, .	2012-13	(Physical Targets)		upto
			(Lakh Rs)			January,
						2013
1	"Strengthening	The objectives of the	319.00	Mine Ventilation	No. of	
	of	scheme are:-	202.00 (N.E)	Studies:	mines	
	Infrastructure	• To render	1500.00			05
	Facilities and	scientific and	(Civil	Coal Mines	04	
	Core Functions	technological	works)	Non-Coal	03	
	of DGMS	support to the	2021.00	Mines	01	
	(SOCFOD)"	enforcement		Oil & gas		
	. ,	wing of DGMS.		Mines		02
		• To develop,		Strata Control	No. of	
		improve and		Studies:	mines	
		update need				
		based rescue and		Coal Mines	04	
		emergency		Non-Coal	01	06
		response services		Mines		
		to the mining		Mines Environment	No. of	
		industry.		Studies:	mines	
		• To establish				
		Mine Safety &		Coal Mines		
		Health Academy		Non-Coal	04	
		with institutes at		Mines	06	
		different offices		Oil & Gas	02	
		of DGMS for		Mines		
		imparting		Development of	No. of	
		structured		Standards:	mines	
		training to		Stundurus.	mines	
		DGMS officers		Coal Mines	03	
				Non-Coal	03	
		J		Mines	03	
		personnel of the		Oil & Gas	05	
		mining industry.		Mines		
		To develop a		R & D Studies:	No. of	
		structured		(Projects)	mines	
		mechanism for		(Frojects)	mmes	135
		Occupational		Coal Mines	01	200
		Health		Non-Coal	01	
		Surveillance &		Mines	01	
		Disease Control		Oil & Gas	01	
		in Mining		Mines		
		Industry.			No. of	-
		To establish a		Development Of		
		National Council		Disaster Management	mines	
		for Mines Safety		Modules:		
		with a view to		Carl Minus	01	<u> </u>
		generate safety		Coal Mines	01	
		and health		Non-Coal	01	
		awareness .		Mines	01	
		among miners		Oil & Gas		
		and address their		Mines		-
		training issues.		National &	2 Numbers	

					· · · · · · · · · · · · · · · · · · ·
	•	To provide	International		
		infrastructure	Workshops and		
		facilities i. e.	Seminars		
		office buildings	Training of Personnel	100	
		and residential	from Industry at	Persons	
		complexes,	MSHA		
		communication			
		facilities and	National &		
		office equipment			
			International Visits		
		and furnishing of offices.	and Training:-		
				06 Visits	
	•	To conduct			
		Occupational	Offshore & On-		
		Safety, Health	land	05 Visits	
		and Welfare			
		Survey in mines	,		
		of unorganized	• Coal Mining,	05 Visits	
		sectors	CBM,CTL, UGC		
	•	To Identify the	and Other New		
		reasons of non	Technology	05 Visits	
		compliance and			
		non-provisions	 Non-Coal Sector 	05 Visits	
		of basic facilities		00 10100	
		and amenities	• Silicosis &		
		for the Workers.	Pneumoconiosis		
	•	To Undertake	T neumocontobio		
	•		• Disaster Control		
		Compliance Measure	& Management		
			& Wallagement		
		Programmes			
	•	To Rehabilitate	Establishment of		
		the Workers	Establishment of		
		affected by	Mines Safety &		
		Accidents and	Health Academy		
		Occupational	(MSHA) at:-		
		Diseases	> Offshore Institute		
	•	Prepare and	at Goa		
		Implement	> MSHA Oil & Gas		
		Sustainable	Centre at		
		Development	Guwahati,		
		Programme.	Mumbai,		
			Ahmedabad		
			> MSHA Centre at		
			Nagpur, Bangaluru,		
			Hyderabad.		
			iiy uctubuu.		
			Dovolonment of		
			Development of National Archives		
			and OSH Resource		
			Centre at Dhanbad		
			International		
			Collaboration on OSH		
			issues with USA,		
			Australia, South		
	•				

			Africa, Germany,	
			Russia, Ukraine, and	
		_	other countries	
			Civil Works:	
			Construction of	
			Office and	
			Residential	
			Complexes at	
			Bengaluru,	
			Ahmedabad,	
			Hyderabad,	
			Guwahati, Surat,	
			Gwalior, Varanasi,	
			Ranchi, Raigarh,	
			Mumbai & Goa	
			Civil Works:	
			Repairs and	
			Renovations of Old	
			Buildings, Water and	
			Electricity Lines at	
			Dhanbad, Sitarampur,	
			Koderma, Nellore,	
			Bellary, Chaibasa,	
			and Other Regional	
			Offices.	
			Completion of	
			Library cum	
			Auditorium Building	
			and Associated Work	
			at Dhanbad.	
 1	ı			

TARGET AND ACHIEVEMENTS OF THE PLAN SCHEMES DURING 2013-14

Plan Scheme: Strengthening of Infrastructure Facilities and Core Functions of DGMS (SOCFOD) (Target & Achievements during years 2013-14)

(Amount in `. Lakhs)

Sl No.	Name of the Scheme	Objective/Outcome	Proposed Outlay 2013-14	Quantifiable/Deliverables (Physical Targets)	Quantifiable	Processes/ Timelines	Remarks
1	2	3	4	5	6	7	8
1	"Strengthening of Infrastructure Facilities and Core Functions of DGMS	The objectives of the scheme are:- To render scientific and technological support to the enforcement wing	Non Civil: 509.0 0 Civil : 800.00 Total:	Mine Ventilation Studies: Coal Mines Non-Coal Mines Oil & gas Mines	No. of mines 04 03 01	2013-14	05 - -
	(SOCFOD)" – PLAN SCHEME	of DGMS. To develop, improve and update need based	1309.00	Strata Control Studies: Coal Mines	No. of mines 04		05 -

rescue and	Non-Coal Mines	01	
emergency	Mines Environment	No. of	
response services to	Studies:	mines	06
the mining		04	04
industry.	Coal Mines	06	-
To establish Mine	Non-Coal Mines	02	
Safety & Health	Oil & Gas Mines		
Academy with	Development of	No. of	
institutes at	Standards:	mines	02
different offices of			-
DGMS for	Coal Mines	03	_
imparting	Non-Coal Mines	03	
structured training	Oil & Gas Mines	03	
to DGMS officers	R & D Studies:	No. of	
and key personnel	(Projects)	mines	
of the mining			_
industry.	Coal Mines	01	
To develop a	Non-Coal Mines	01	-
structured	Oil & Gas Mines	01	
mechanism for	Development Of	No. of	
Occupational	Disaster Management	mines	
Health Surveillance	Modules:		-
& Disease Control			-
in Mining Industry.	Coal Mines	01	-
To establish a	Non-Coal Mines	01	
National Council	Oil & Gas Mines	01	
for Mines Safety	National &	2	
with a view to	International	Numbers	
generate safety and	Workshops and		2
health awareness	Seminars		
among miners and	Training of Personnel	100	302
address their	from Industry at	Persons	
training issues.	MSHA		
To provide	National &		
infrastructure	International Visits		
facilities i. e. office	and Training:-		
buildings and	and manning.	06 Visits	
residential	Offshore & On-land		
complexes,			
communication	Coal Mining,	05 Visits	0.2
facilities and office	CBM,CTL, UGC and		02
equipment and	Other New		
furnishing of	Technology	05 Visits	13
offices.	recimology	0.5 1 15115	
To conduct	Non-Coal Sector	05 Visits	06
Occupational	INUII-CUAI SECIUI	0.5 115115	
Safety, Health and	Silicosis &		
Welfare Survey in		05 Visits	-
mines of	Pneumoconiosis	US VISITS	
unorganized	Diseases Court 1		-
sectors	Disaster Control		
To identify the	& Management		
reasons of non			
1000010 01 11011			

				[[[]
	compliance and					
	non-provisions of					
	basic facilities and					
	amenities					
			Establishment of			
			Mines Safety &			
			Health Academy			
			(MSHA) at:-			
			Offshore Institute			
			at Goa			
			MSHA Oil & Gas			
			Centre at			
			Guwahati,			
			Mumbai,			
			Ahmedabad			
			MSHA Centre at			
			Nagpur,			
			Bangaluru,			
			Hyderabad.			
			Development of			
	for the Workers.		National Archives			
	To Undertake		and OSH Resource			
	Compliance		Centre at Dhanbad			
	Measure		International			
	Programmes		Collaboration on OSH			
	To Rehabilitate the	629.00	issues with USA,			
	Workers affected	750.00	Australia, South			
	by Accidents and	(Civil	Africa, Germany,			
	Occupational	works)	Russia, Ukraine, and			
	Diseases	1379.00	other countries			Goa-
	Prepare and		Civil Works:			Completed
	Implement		Construction of Office			Raigarh-
	Sustainable		and Residential			Ongoing
	Development		Complexes at			
	Programme.		Bengaluru,			
			Ahmedabad,			
			Hyderabad, Guahati,			
			Surat, Gwalior,			
			Varanasi, Ranchi,			
			Raigarh, Mumbai &			
			Goa			
			Civil Works:			Partly
			Repairs and			completed
			Renovations of Old			and
			Buildings, Water and			ongoing
			Electricity Lines at			
			Dhanbad, Sitarampur,			
			Koderma, Nellore,			
			Bellary, Chaibasa,			
			and Other Regional			
1		1	Offices.		1	Omgoing

Completion of Library cum Auditorium Building	
and Associated Work	
at Dhanbad	

TARGET AND ACHIEVEMENTS OF THE PLAN SCHEMES DURING 2011-12

Plan scheme: "Mine Accident Analysis and Modernization of Information Database (MAMID)" Financial & Physical (Targets & Achievements) during the years 2011-12.

SN	Name of Scheme/ Program	Objective/ Outcome	Outlay (2011- 12)	Quantifiable/ Deliverables (Physical targets)	Process/ Timeliness	Achievements w.r.t Col(5) as 31.03.2012
1	2	3	4	5	6	7
1.	"Mine Accident Analysis and Modernization of Information Database (MAMID)" [2230.01.102.03.02]	 (A) Mine Accident Analysis and Information Database To eliminate risk of disasters and accidents in mines through 	5.00 Crore	(1) a) Review of the existing system of collection and compilation of information.b) Modification of the existing system as	During the year 2011-12	Ongoing Done
		detailed analysis of accidents and dangerous occurrences using risk assessment and risk management		required and re-designs of collection format and mode of collection. c) Compilation of information		Ongoing
		techniques;		(2)(a) Analysis of		On going
		Development of		accidents		On going
		standard Safe		(b)Analysis of other		Being done
		Operating Procedures		data		every year
		(SOPs) and Code of		(c) Identification of		
		Safe Practices (COPs);		accident prone Mines		
		Identification of mines		(3) Development of		Completed
		having potential of		statistical tools/		
		accidents/disasters		software modules for		
		through detailed		analysis of accident		
		investigation into the		data and other safety		
		operating systems and		information in a format		
		environment in the		compatible to existing		
		mine;		mine safety		
		Development of mine		information system		
		data acquisition system		software (IMSIS)		
		and analysis through		(4) (a) Digitization of		
		computerized		Records		To be done
		databases and		(b) Electronic		
		processing system;		conversion of forms		
		Dissemination of mine		and formats for		
		information system		submission of data		
		through various		(5) Dissemination of		
		reports, technical		safety related		
		instructions/guidelines,		information		
		circulars on electronic		(a) Through publication		1

as well as other	of -	
conventional media;	Statistics of mine in	12
Identification of mines	India (Coal and	
having high accident	non-coal)	1
potential and	Monthly bulletin of	1
formulation of risk	accident review	4
elimination/	Annual Report	-
	Standard Note	
management plan;		
	(b) Through issue of	
	circulars/ guidelines	
	(c) Confector represention has	Comulator
	(6) Safety promotion by	Completer
(B) Computerized Mine	organization National	upto the year
Safety Information	Safety Awards (Mines)	2010
System	(7) Providing	Provided
	comprehensive training	
Computerization of	for capacity building.	
process and procedures	(8) Providing proper	Provided
on Mine Safety	infrastructure facilities	
Information in DGMS;	(A) e-Governance in	
Establishment of	DGMS	
Communication		
	(a)Preparation of	
Network using LAN	scheme for e-	Completed
and WAN in DGMS;	governance in DGMS	
	(i) Appointing a	
	suitable vendor for	
	undertaking a study of	Completed
	functioning of DGMS	-
	for development of a	
	scheme of e-	Completed
	governance in DGMS.	compieted
	(ii) Preparation of a	
	document for proposed	
	e-governance in DGMS	
	phase-wise.	
	(iii) Finalization of the	
	roadmap for e-	
	governance.	
	(b) Development of	
	infrastructure for	
	supporting the total	
	scheme of e-	Partially
		5
	governance.	Completed
	Establishment of Local	
	Area Networking	
	(LAN) at all offices of	To be taken up
	DGMS.	under e-
	Establishment of Wide	Governance
	Area Networking	Scheme -
	(WAN) between Head	
	office and all other	
	zonal/ regional-sub-	
	regional offices of	

DGMS. (c)Development of suitable software for implementation of e- governance and its Comp implementation. Development of software modules for In pro IMSIS for coal mines and its implementation. Development of mine safety information System (IMSIS) for non- coal mines. Development of different modules of software related to mine safety information system for coal mines. Development of different office utility software for information system for coal mines. Development of information system for coal mines. Development of information system for coal mines. Development of information system for information system for information system for inferent office utility software for implementation of e-	gress gress
suitable software for implementation of e- governance and its implementation. Development of software modules for INSIS for coal mines and its implementation. Development of mine safety information system (IMSIS) for non- coal mines. Development of different modules of software related to mine safety information system for coal mines. Development of different modules of software related to mine safety information system for coal mines. Development of different of software for	gress gress
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Image: Software modules for IMSIS for coal mines and its implementation. Improvint Improvint Improves and its implementation. Development of mine safety information Improvint Improves and its implementation. Development of mine safety information Improvint Improves and its implementation. Development of mine safety information Improves and its implementation. Improves and its implement of different modules of software related to mine safety information system for coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines. Improves and non-coal mines and non-coal mines.	gress
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Image: Sector of the sector	-
Image: Second	-
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Image: System (IMSIS) for non-coal mines. Image: Coal mines. Image: Development of different modules of software related to mine safety information system for coal mines. Image: Development of Imag	-
Image: software forImage: software for	
Image: solution of the solutio	
different modules of To be software related to mine safety information system for coal mines and non- coal mines. Development of different office utility software for	
Image: software related to mine safety information system for coal mines and non- coal mines.Image: software related to mine safety information system for coal mines.Image: software related to mine safety information system for coal mines.Image: software related to mine safety information system for different office utility software for	
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information system for coal mines and non- coal mines. Development of different office utility software for	
coal mines and non-coal mines. coal mines. Development of different office utility software for	
coal mines. Development of different office utility software for	
Development of different office utility software for	
different office utility software for	
software for	
implementation of e-	
governance.	
(d)Procurement of	
hardware for	
implementation of e- Partly	
governance. procus	red
Procurement of servers	
along with desktop	
computers, printers	
and data storage	
devices/media for all Partly	
zonal/regional/sub-	red
regional offices of DGMS.	
Procurement of Laptop	
computers, mobile	
printers etc. for the	
inspecting officers of	
DGMS.	
(e) Providing Technical	
	taken up
software developer for during	-
implementation of the Gover	-
software developed for	
e-governance in DGMS.	
(f) Maintenance of On go	ing
Hardware and	
Software.	0
(B) Capacity building	0

of Survey Department of DGMS.	In progress
of DGMS.	1 0
Procurement of	
modern survey	In progress
equipments, suitable	
hardware and software.	Training
Digitization of mine	Programme
plans and storage in	conducted
electronic format.	
Specialized training for	
use and handling of	
survey equipment/	
instruments.	
(C) Dissemination of	Website
information.	Commissioned
Outsourcing of design/	& maintenance
upgradation of DGMS	is ongoing.
website and its	
maintenance.	
(D) Providing	
necessary	
infrastructure for e-	
governance.	On going
	On going
i. Furnishing server	On going
room/offices	
ii. Arrangement for	
proper record keeping	On going
by providing file	
compactors.	
iii. Providing	
broadband internet	
connectivity at all	
offices of DGMS.	
(E) Providing	
comprehensive training	
(i) Identification of	
training need for	On going
implementation of the	
plan scheme activities	On going
(ii) Identification of	
training facilities (in-	On going
country and abroad)	
(iii)Imparting suitable	
training to staff and	

TARGET AND ACHIEVEMENTS OF THE PLAN SCHEMES DURING 2012-13 Plan scheme: "Mine Accident Analysis and Modernization of Information Database (MAMID)" Financial & Physical (Targets & Achievements) during the years 2012-13.

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Rupees in Crores

SN	Name of Scheme/	Objective / Outcome	Outlay	Quantifiable/	Target	Achievements
	Programme	, .	(2012-	Deliverables	Ũ	upto 31.03.2013
	0		13)			1
1.0	"MINE ACCIDENT	To mitigate risk of disasters	Rs.6.30	1. Risk		
	ANALYSIS AND	and accidents in mines	crore	Assessment to		
	MODERNIZATION	through detailed analysis of		Identify Mines		
	OF	accidents and dangerous		Having Risks		
	INFORMATION	occurrences using risk		of Disaster		
	DATABASE	assessment and management		Due to:		
	(MAMID)"	techniques and activate			2	2
		promotional channels;		Coal mines:	2	1
				Explosion	2	1
		Identification of mines having		Fire	2	1
		highest risk of		Inundation		
		accidents/disasters through		Strata failure		
		detailed investigation into the			4	2
		operating systems and		Non-Coal	1	1
		environment in the mine and		Mines:	1	1
		prepare a Risk Management		Strata Failure		
		Plan for such mines for		Oil & Gas		
		implementation; and		Mines		
				Fires &		
				Explosions		
		Dissemination of mine		Blowouts		
		information system through		1.1	All the mines	9 mines
		various reports, technical		Development	identified	identified & risk
		instructions/ guidelines,		of Risk	above.	assessment and
		circulars on electronic as well		Management		risk
		as other conventional media.		Plan for Such		management
				Identified		plan completed.
		Re-engineer work processes to		Mines		

Г — Т	-		1	
	change governance pattern for	2.0		The analysis
	simplicity, transparency,	Development		model will be
	productivity and efficiency;	of Accident		developed in
		Analysis		consultation
	Transform from Process	Model for:-		with the expert/
	bound System to	Coal Mines:	5	educational
	Computerized Automated	(a) Roof fall		institutions &
	System;	accidents	5	stake holders.
	2	(b) Fires	5	
	Develop and establish Risk	(c) Explosions	5	
	Observatory and national	(d) Inundation	5	
	Archives on Occupational	(e) Wheeled &	-	
	safety, Health and Work	Trackless		
	Environment in Mines	Machinery	5	
	including Oil & Gas Mines.	(f) Surface	0	
	including on a Gus Mines.	Transport	10	
		Non-Coal	10	
		Mines:	1	
			1	
		Side Falls Oil & Gas		
		Mines:		
		On-Land		
		Offshore		
		3.0		Safety Audit
		Development		form will be
		of Safety Audit	1	developed in
		Form:-	1	consultation
		Coal Mines	1	with the expert/
		Non-Coal	1	educational
		Mines	1	institutions.
		Oil & Gas		
		Mines		
		On-Land		
		Offshore		
		4.0 Conduct Of	Coal-5	5
		Risk	N.C-5	2
		Assessment	Oil & Gas-5	2
		And		
		Preparation Of		
		Risk		
		Management		
		Plan		
		5.0 Conduct Of		
		National		
		Workshop		
		For:-	1	1
		Coal Mines	1	1
		Non-Coal	· -	-
		Mines		
		Oil & Gas	-	-
			1	-
		Mines		
		On-Land		
		Offshore	1	

l		(0D)	4	-
		6.0 Reports	1	5
		Circulars	3	-
		7.0 National &	3	Organized
		International		training
		Training &		programme in
		Visits		Inspection &
				Enquiries for
				new officers.
		8.0		-
		Procurement		
		and		
		installation of		
		system		
		software and		
		security		
		system at		
		server center		
		and disaster		
		recovery		
		centre.		
		9.0		-
		Development		
		and testing of		
		application		
		modules and		
		launching on		
		web on-line.		
		10.0		-
				-
		Development		
		of application		
		software and		
		launching		
		11.0		-
		Development		
		of Risk		
		observatory		
		12.0		-
		Development		
		of National		
		Archieve of		
		OSH in Mines		
		including		
		Disaster		
		Control and		
		Management		
		Network.		

		13.0	1. Developed a
		Miscellaneous	video spots with
			regard to
			awareness
			generation for
			Occupational
			Safety & Health
			and child Labour
			on silicosis
			through NFDC
			(Doordarshan)
			which will be
			telecasted from
			1st
			November,2012
			in DD National
			& DD News by
			Prasar Bharati.
			2. National
			Safety Awards
			(Mines) for the
			contest years
			2008, 2009 &
			2010 were given
			away by the
			Hon'ble
			President of
			India on 21st
			November 2012
			at New Delhi.

TARGET AND ACHIEVEMENTS OF THE PLAN SCHEMES DURING 2013-14

Plan scheme: "Mine Accident Analysis and Modernization of Information Database (MAMID)" Financial & Physical (Targets & Achievements) during the years 2013-14.

						Rupees in Crore
SN	Name of Scheme/	Objective/ Outcome	Annual	Quantifiable/	Target	Achievements
	Programme		Plan	Deliverables		upto 31.03.2014
			(2013-			
			14)			
1.0	"MINE ACCIDENT	To mitigate risk of disasters and	Rs.2.12	1. Risk Assessment		
	ANALYSIS AND	accidents in mines through	crores	to Identify Mines		
	MODERNIZATION	detailed analysis of accidents		Having Risks of		
	OF	and dangerous occurrences		Disaster Due to:		
	INFORMATION	using risk assessment and		Coal mines:	2	
	DATABASE	management techniques and		Explosion	2	1
	(MAMID)"	activate promotional channels;		Fire	2	5
				Inundation	2	5
		Identification of mines having		Strata failure		5
		highest risk of				
		accidents/disasters through		Non-Coal Mines:	4	
		detailed investigation into the		Strata Failure		4
		operating systems and		Oil & Gas Mines	1	
		environment in the mine and		Fires & Explosions	1	1
		prepare a Risk Management Plan		Blowouts		1
		for such mines for		1.1 Development	All the	All the mines
		implementation; and		of Risk	mines	identified above
				Management Plan	identified	
		Dissemination of mine		for Such Identified	above.	
		information system through		Mines		
		various reports, technical		2.0 Development		The analysis
		instructions/ guidelines,		of Accident		model is being
		circulars on electronic as well as		Analysis Model		developed in
		other conventional media.		for:-		consultation
				Coal Mines:	5	with the expert/
		Re-engineer work processes to		Roof fall accidents	5	educational
		change governance pattern for		Fires	5	institutions &
		simplicity, transparency,		Explosions	5	stake holders.
		productivity and efficiency;		Inundation	5	
		Transform from Process bound		Wheeled &		
		System to Computerized		Trackless	5	
		Automated System;		Machinery	10	
				Surface Transport		
		Develop and establish Risk		Non-Coal Mines:		
		Observatory and national		Side Falls	1	
		Archives on Occupational safety,		Oil & Gas Mines:	1	
		Health and Work Environment		On-Land		
		in Mines including Oil & Gas		Offshore		
		Mines.				

3.0 Development	
of Safety Audit	Safety Audit
Form:- 1	form is being
Coal Mines 1	developed in
Non-Coal Mines	consultation
Oil & Gas Mines 1	with the expert/
On-Land 1	educational
Offshore	institutions.
4.0 Conduct Of Coal- 5	
Risk Assessment N.C-5	4
And Preparation Oil &	2
Of Risk Gas -5	-
Management Plan	
5.0 Conduct Of	
National Westerland	
Workshop For:-	
Coal Mines 1	
Non-Coal Mines 1	1
Oil & Gas Mines	1
On-Land Mines -	
Offshore Mines 1	-
	-
6.0 Reports & 1	5
Circulars 3	6
7.0 National & 3	National-1
International	International-
Training & Visits	2
8.0 Procurement -	
and installation of	
system software	
and security	
system at server	
center and disaster	
recovery centre.	
9.0 Development -	
and testing of	
application	
modules and	
launching on web	
on-line.	
10.0 Development -	
of application	
software and	
launching	
launching	

		12.0 Development	-	
		of National		
		Archieve of OSH		
		in Mines including		
		Disaster Control		
		and Management		
		Network.		

		10.03.07 11	
		13.0 Miscellaneous	1) Organised
			11th Conference
			on Safety in
			Mines (a Tri-
			partite forum) in
			July, 2013 at
			New Delhi.
			2) A Safety
			Campaign on
			"Safety is My
			Responsibility"
			was
			inaugurated by
			Hon'ble
			Minister of
			Labour and
			Employment
			during 11th
			National
			Conference on
			safety in Mines
			and a bilingual
			card printed for
			the purpose was
			distributed to
			Mining
			Companies.
			3) Two Accident
			Alert messages
			have been
			uploaded in
			DGMS website.
			4) Two meetings
			on National
			Safety Awards
			(Mines)
			committee were
			held in August,
			2013 & January,
			2013 & January, 2014
			respectively for
			selection
			procedure of
			Award winning
			mines for the
			contest year
			2011.

Item No. 10 (iv) Social Security for Labour A statement showing the physical targets and achievements for the last three years as per proforma given below:-

(a) RSBY

Name of the Scheme/ Project/ Programme	Divisio n	Target	2011-2012 Achieve ment	Short fall if any indicati ng reasons in brief	Target	2012-2013 Achievemen t	Short fall if any indicating reasons in brief	Target	2013-2014 Achievemen t	Short f if a indicati g reaso in brief
Social Security for Unorganise d workers/ Rashtriya Swasthya Bima Yojana	RSBY	2.80 Crore families	2.85 Crore families	-	3.40 Crore familie s	3.44 Crore families	-	3.60 Crore familie s	3.85 Crore families	-

(b) BONDED LABOUR

Name of the Scheme/Pr oject/ Progra mme	Divi sion	Target	2011-12 Achievemen t	Shortfal l if any indicati ng reasons in brief	Target	2012-13 Achievemen t	Shortfall if any indicatin g reasons in brief	Target	2013-14 Achievemen t	Shortfa if any indicati g reaso in brief
Centrally Sponsored Scheme for Rehabilitati on of Bonded Labour	Labo ur Welf are Divi sion O/O DG (LW)	No targets are fixed by the State Govern ments	4828 bonded labourers had been rehabilitated	NA	No targets are fixed by the State Govern ments	3189 bonded labourers had been rehabilitated	NA	No targets are fixed by the State Govern ments	1978 bonded labourers have been rehabilitated	NA

Name of the Scheme	Divisio n	Target	2011-12 Achievemen t	Shortfal 1 if any	Target	2012-13 Achievemen t	Shortfall if any	Target	2013-14 Achievemen t	Shortfa if any
/Project/			•	indicati		•	indicatin		•	indicati
Progra				ng			g reasons			g reaso
mme				reasons			in brief			in brief
				in brief						
Pilot for	Labour									
Conver	Welfare									
gence	Division									
	0/0									
	DG									
	(LW)									

(C) PILOT FOR CONVERGENCE (NEW SCHEME)

Item No. 10 (v) Child Labour A statement showing the physical targets and achievements for the last three years as per proforma given below:-

Division	2011-12			2012-13			2013-14			% of
										Achi
										ment
										the
										three
										years
	Target	Achieveme	Shortfall if	Target	Achieveme	Shortfall	Target	Achievemen	Shortfall if	I
		nt	any		nt	if any		t	any	1

reasons in brief		reason in brief			reason brief	in
Child(i) To attain(i) About(i) To attainLabournew50000 newnewenrolment ofenrolmentenrolment of45000made.55000workingworkingchildren inspecialtrainingtrainingcentres.(ii) 125716(ii)children(iii)childrenmainstreamimainstreang of 50000medg of 60000children toformaleducationeducationsystem(iii)Appx. 50NGOs(iii)Appx. 50NGOsNGOs to behave beengrantedgrantedgrantedgrantedfinancialfinancialassistanceassistanceof aboutRs.82 lakh	new enrolment made (ii) 72976 children mainstream ed (iii) 5		 (i) To attain new enrolment of 55000 working children in special training centres. (ii) Mainstreami ng of 60000 children to formal education system (iii) Appx. 20 NGOs to be granted financial assistance 	(i) 52724 new enrolment made (ii) 64118 children mainstream ed (iii) 8 NGOs have been granted financial assistance of Rs.32.04 lakh		

Item No. 10 (vi) Women Labour A statement showing the physical targets and achievements for the last three years as per proforma given below:-

Name of the		2011-12			2012-13			2013-14	
Scheme/Project/ . Programme	Target	Achievemen	Shortfa	Target	Achievem	Shortfall if	Target	Achieve	Sh
0	1	t '	ll if		ents	any		ments	in
ļ	1	1	any		1	indicating		1	
ļ	1	1	indicat		1	reasons in		1	re
ļ	1	1	ing		1	brief		1	in
ļ	1	1	reason		1			1	
ļ	1	1	s in		1			1	
ļ	1	1	brief		1			1	
Grant-in-aid	The entire	39		The entire	13VOs/N		The entire	11VOs/	
scheme for	allocation	NGOs/VOs	1	allocation was	GOs were		allocation	NGOs	
financial	was	were	1	proposed to be	sanctioned		was proposed	were	
assistance to	proposed	sanctioned	1	disbursed as GIA	GIA		to be	sanctione	
organisations	to be	GIA	1	to about 25 to 30	amountin		disbursed as	d GIA	
(voluntary and	disbursed	amounting	1	VOs/NGOs	g to Rs.		GIA to about	amounti	
non-	as GIA to	to Rs. 15.27	1	which is expected	12.46 lakh		20 to 25	ng to Rs.	
governmental)	about 20-	lakh	1	to benefit Approx.	benefitting		VOs/NGOs	13.39	

for taking up	25 VOs/	benefitting	55,000	women	19,100	and expected	lakh	
action	NGOs	52,630	labouter		women	to benefit	benefittin	
programmes/	which is	women			labourers	Approx.	g 14,700	
projects for the	expected to	labourers.				50,000	women	
benefit of women	benefit					women	labourers	
labour	about					labouter		
	50,000							
	women							
	labourers							

Item No. 10 (vii) CBWE A statement showing the physical targets and achievements for the last three years as per proforma given below:-

Sr. N o.	Name of the Scheme/Pr oject/Progr ammes	Divi sion		2011-201	2		2012-2	013		2013-20)14	% of a for t
			Target	Achie- vemen t	Shortfall if any indicating reasons in brief	Targ et	Achie - veme nt	Shortfall if any indicating reasons in brief	Target	Achie- vement	Shortfall if any indicating reasons in brief	
1	Workers Education	-	268250	382638	No Shortfall	3100 00	42270 0	No Shortfall	300000	427973	No Shortfall	2011-1 Exceed 2012-1 2013-1

Item No. 10 (viii) VVGNLI A statement showing the physical targets and achievements for the last three years as per proforma given below:-

Γ	Sl. No	Name	of	the	Divisio	2011-12	2012-13	2013-14
		Scheme/Pr	oject/	ľ	n			
		Programm	e					
				ľ				

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				r	1			1	
		Target	Achieve-	Shortfall/	Target	Achieve-	Shortfall/	Target	Achieve
			ment	excess exp.,if		ment	excess		ment
				any,			exp.,if any,		
				indicating			indicating		
				reasons in			reasons in		
				brief			brief		
1.	Research/Education	The I	nstitute I	Proposed to	The I	nstitute P	roposed to	The I	nstitute
	and SCSP/TSP	undertak	e nearly	27 research	undertal	ke nearly	20 research	undertal	ke nearly
	including North East	projects	and 1	30 Training	projects	and 12	20 Training	projects	and
	Projects/Programme	Program	me. The	Institute has	Program	me. The	Institute has	Program	me. The
	And Publications	conducte	ed 126	Training	conducte	ed 114	Training	conducte	ed 12
		Program	mes. Rs.322	7.20 lakh has	Program	mes. Rs.49	1.09 lakh has	Program	mes. Rs.4
		been spe	nt and there	is no shortfall	been sp	pent and	there is no	been spe	ent and the
					shortfall				
2.	Infrastructure	The I	nstitute p	proposed to	The I	nstitute p	roposed to	The I	nstitute
	Development	undertak	the re	enovation of	undertal	ke the re	novation of	undertal	ke the
		Building	, Hostel, etc.	Rs.100 lakh	Building	, Hostel, etc.	Rs.300 lakh	Building	, Hostel,
		has been	spent unde	er this scheme.	has been	n spent and	l there is no	lakh has	been spe
		There is a	no shortfall.		shortfall			has been	n kept as o
								Plan und	ler this sch
3.	Augmentation of	 The Inst	itute has a	equired nearly	The Inst	itute has ac	quired nearly	The Inst	titute has
	Library Books/Journals	875 bo	ooks/reports	s and 281	303 bo	ooks/reports	and 193	210 b	ooks/repo
	and Library facilities	journals,	magaz	ines were	journals,	magazi	ines were	journals,	, mag
	including Digital	subscribe	ed and Rs 2	22.80 lakh has	subscrib	ed and Rs 2	0.91 lakh has	subscrib	ed and R
	Archiving on Labour	been spe	ent under thi	s scheme.	been spe	ent under thi	is scheme.	been spe	ent under f
	History								

Item No. 10 (ix) DGET A statement showing the physical targets and achievements for the last three years as per proforma given below:-

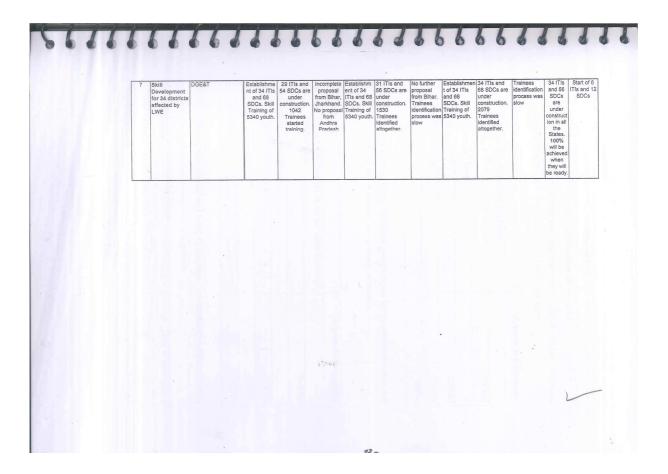
S1.	Name of	Divis		2011-12			2012-13			2013-14
No.	the Scheme/ project/ programme	ion	Target	Achievem ents	shortfal l if any. Indicati ng reasons in brief	Target	Achievement	Shortfall Indicatin g reasons in brief	Target	Anticipate achieveme s
1	2	3	4	5	6	7	8	9	10	11
1.	Continuati	EE-II	Inake: 6400	8021	N/A	Inake: 6700	7452	N/A	Inake: 6700	7778
	on and									
	Setting up		Eval:6050	7977		Eval.:6350	7404		Eval.:6350	7732
	of V (* 1		D 1 1 45	1501		D 1 1 400	1000		D 1 1 400	4 4 4 7
	Vocational Rehabilitati		Rehab.:17 00	1791		Rehab.:190 0	1808		Rehab.:190	1447
	on Centres		00			U			0	
	for									
I.	Handicapp									
	ed (VRCs)									
	including									
	Skill									
	Training									
	Workshops									

S1.	Name of	Divis		2011-12			2012-13			2013-14
No.	the	ion	Target	Achievem	shortfal	Target	Achievement	Shortfall	Target	Anticipate
	Scheme/		-	ents	l if any.	-		Indicatin	-	achieveme
	project/				Indicati			g reasons		s
	programme				ng			in brief		
					reasons					
					in brief					
	(STWs) and									
	Rural									
	Rehabilitati									
	on									
	Extension									
	Centres									
	(RRECs).									

	-												
Item	No. 10 5	statement showi	ng the Phy	sical Targ	ets and A	chievem	ents for the	last thre	e years of	Plan:			
				2011-12			2012-13			2013-14		% of achieve	2014-15 Target
SI. No	Name of the Scheme / Project / Programme	Division	Target	Achievement	Shortfall if any indicating reasons in brief	Target	Achievement	Shortfall if any indicating reasons in brief	Target	Achievement	Shortfall if any indicating reasons in brief	ments for the last 3 years	
1	2	3	4	5	6	7	8	9	11	12	13	14	15
A 1		Instructional Media Package Development	72 Courses	72 Courses	•	147 Courses	147 Courses	-	200 Courses	200 Courses		100%	109 courses
	- MES	Question Bank Development	96 Courses	96 Courses		104 Courses	104 Courses	-	175 Courses	175 Courses		100%	109 courses
		Translation of Instructional Material	30 Courses	30 Courses		40 Courses	40 Courses		30 Courses	30 Courses		100%	40 course
		Digitization of Instructional material	50 Courses	50 Courses	1	100 Courses	100 Courses	-	80 Courses	36 Courses	Due to syllabus revision	100%	80 course
		Development of E- Learning of IM	10 Courses	10 Courses		20 Courses	20 Courses		18 Courses	18 Courses		100%	13 course
		Development of Video Instructional Programme	8 Courses	8 Courses	-	10 Courses	10 Courses		10 Courses	10 Courses		100%	6 course
		Development of Terminal Competencies	125 Courses	125 Courses	-	283 Courses	283 Courses	-	38 Courses	38 Courses		100%	109 courses

Centra	ally Sponsored S	Scheme)								same for the w	hole year	118%	Project
1		OGE&T	Upgradation of 400 ITIs identified from 33 States / UTs Strengthenin g 14 central institutes Developmen t of MIS	alongwith World Bank to monitor / guide the States. • 14 central institutes are strengthened to impart instructor training • Development	Funds are released to the States in installment based on utilization of previous releases. Less expenditure as less utilisation certificate received from the States / UTs.	n of 400 ITIs identified from 33 States / UTs * Strengtheni	from 33 States / UTs. * Joint Review Mission alongwith World Bank to monitor / guide the States. * 14 central	the States in installment based on utilization of previous releases. Less expenditure as less	funding to ITIs for upgradation from 33 States / UTs * Strengthenin g 14 central	identified from 33 States / UTs. Joint Review Mission alongwith World Bank to monitor / guide the	funds were available under Project due to increase in oonveroion rate of US \$ to INR	achieved against B.E Overall utilisation is 69% against allocatio n of Rs. 1898 cr.	closing in November 2014. Completion of infrastructu re facilities in 400 ITIs Developme nt of MIS for ITIs (Examinati on System)
2	Skill Development Initiative	DGE&T	(Person trained directly Tested) = Iakh	of BAIS (Person + Irained + directly 5 Tested) =2.12 lakh	Nil	(Person trained + directly Tested) =3.5 Lakh	(Person trained + directly Tested) =2.44 lakh	Delay in implemental lon of the scheme by the States/Uts	directly Tested) = 5.35 lakh	(Person trained + directly Tested) =11.20 lakh	NIL	106%	(Person trained + directly Tested) =3.5 lakh
									 Monitoring o 	(Meditoring o	f Nil	2011-12	Monitoring
3	Upgradation of 1396 Govt II is through Public Private Partnership		200 ITIs	207 ITIs	Excess 7 it is	Monitoring of 1227 Governme t ITIs	1227	NIL	Government ITIs	1227 Government ITIs		: 103%.	of 1227 Governme nt ITIs

8	Training of 8000 youth of J&K	DGE&T	8000	6433	1567 Difficulty in identificatio n of training providers outside. Difficulty in mobilization of students for deputing outside.	9567	3567	6000 Difficulty in identification of training providers outside. Difficulty in mobilization of students for deputing outside.	6000	6000	NII	100%	Nil becaus the schem is closed
	Setting up of Multi- Skill Development Centre at Gulbarga & Bengaluru	DGE&T			approval given by Planning Commision	Setting up of two MSDC's in Gulbarga and Bengaluru	MSDCs are operating with State funds	SFC meeting conducted on 13.02.2013	two MSDC's in Gulbarga and	Two MSDC's in Gulbarga and Bangaluru set up	NIL	100%	NIL
	Enhancing Skill Development Infrastructure In NE States & Sikkim	DGE&T	Upgradation of 20 ITIs by introducing three new trades per ITI, supplementi ng infrastructure deficiencies in 28 ITIs by constructing new hostel.	Civil works yet to be started	March 2012	n of 20 ITIs by introducing three new trades per ITI, supplement ing infrastructur e deficiencies	civil work completed in Tripura, Mizorama& Nagaland. The civil workunder progress in Meghalaya, Manipur,	started in	of 20 ITIs by introducing three new		Civil work in Meghalaya started late	80%	Establishm ent of 14 new ITIs Revision o scheme by increasing the numbe of new ITIs to be established



APPENDIX-I

Minutes of the Seventh Sitting of the Committee

The Committee sat on 28th October, 2014 from 1130 hrs. to 1400 hrs. in Room No.G-074, Parliament Library Building, New Delhi.

PRESENT

Dr. Virendra Kumar – Chairperson

MEMBERS LOK SABHA

- 2. Shri Rajesh Kumar Diwakar
- 3. Shri Ashok Dohare
- 4. Shri Satish Chandra Dubey
- 5. Shri Devajibhai Govindbhai Fatepara
- 6. Shri Rama Chandra Hansdah
- 7. Shri C.N. Jayadevan
- 8. Shri Bahadur Singh Koli
- 9. Shri Hari Manjhi
- 10. Shri Giriraj Singh
- 11. Shri Kodikunnil Suresh

RAJYA SABHA

- 12. Shri Aayanur Manjunatha
- 13. Shri Ranbir Singh Parjapati
- 14. Shri Tapan Kumar Sen

SECRETARIAT

- 1. Shri Devender Singh Joint Secretary
- 2. Shri Ashok Sajwan Director
- 3. Shri D.R. Mohanty Deputy Secretary
- 4. Smt. Archana Srivastva Under Secretary

REPRESENTATIVES OF THE MINISTRY OF LABOUR & EMPLOYMENT

S1. No.	Name of the Officer	Designation
1.	Smt. Gauri Kumar	Secretary (L&E)

2.	Shri Arun Kumar Sinha	Additional Secretary (L&E)
3.	Shri Partha Prtim Mitra	PLEA
4.	Smt. Meenakshi Gupta	JS & FA
5.	Shri Anil Kumar Agarwal	DG,ESIC
6.	Shri K.K. Jalan	CPF, Commissioner, EPFO
7.	Shri Daljit Singh	DG, Labour Bureau
8.	Shri Rahul Guha	DGMS
9.	Shri S.B Mathur	DGFASLI

At the outset, the Chairperson welcomed the Secretary and other officials of the Ministry of Labour & Employment at the sitting and invited their attention to the provisions contained in Direction 55 (1) of the Directions by the Speaker.

3. The Chairperson, thereafter, asked the Secretary to brief the Committee regarding the Demands for Grants (2014-15) of the Ministry of Labour & Employment.

4. The Secretary briefed the Committee on the budgetary allocations, revised estimates and the actual expenditure for the last year <u>vis-à-vis</u> for the year 2014-15 on various schemes/programmes undertaken by the Ministry through a power point presentation.

5. The members, thereafter, asked questions and sought specific clarifications from the representatives of the Ministry on the various schemes and programmes of the Ministry. The following issues were broadly discussed:-

(a) General Performance of the Ministry regarding Plan and Non-Plan allocations of the current year and actual utilization of budget allocated during the previous year. (b) Need for even pace of expenditure of plan funds and utilization thereof so far as possible.

(c) Objectives of the Ministry under the 12th Plan.

(d) Reasons for decrease in investment

6. The Chairperson directed the Secretary to send written replies to the unanswered queries of the members to the Secretariat within one week.

7. The Chairperson then thanked the Secretary and other officials for giving valuable information to the Committee on Demands for Grants for the year 2014-15 and responding to the queries of the Members.

(The witnesses then withdrew)

[A copy of the verbatim proceedings was kept for record]

The Committee then adjourned.

APPENDIX-II

Minutes of the Eleventh Sitting of the Committee

The Committee sat on 09th December, 2014 from 1500 hrs. to 1630 hrs. in Committee Room `E', Parliament House Annexe, New Delhi.

PRESENT

Dr. Virendra Kumar - Chairperson

MEMBERS LOK SABHA

- 2. Shri Rajesh Kumar Diwakar
- 3. Shri Satish Chandra Dubey
- 4. Dr. Boora Narsaiah Goud
- 5. Shri Bahadur Singh Koli
- 6. Shri R. Parthipan
- 7. Shri Hariom Singh Rathore
- 8. Shri Naba Kumar Sarania

RAJYA SABHA

9. Shri Tapan Kumar Sen

SECRETARIAT

1.	Shri Ashok Sajwan -	Director
2.	Shri D.R. Mohanty -	Deputy Secretary
3.	Smt. Archana Srivastva -	Under Secretary

2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee and apprised them that the sitting had been convened to consider and adopt the Draft Reports on Demands for Grants (2014-15) of the Ministry of Labour and Employment and Ministry of Textiles. The Chairperson also observed that the concerns expressed by the Members during the evidence on various aspects of the Demands for Grants have been incorporated in the Draft Reports. The Chairperson then invited suggestions from the Members on the two Draft Reports.

3. The Committee, then took up the Draft Report on Demands for Grants of the Ministry of Labour and Employment for consideration. One of the Members gave written suggestions on the welfare of the labourers, optimal utilization of budgetary provision etc. to be incorporated in the Draft Report relating to the Ministry of Labour and Employment. The Chairperson apprised that the concerns expressed by the Member have already been included in the Draft Report. The Chairperson also observed that the suggestions of the Members would be taken care of in detail while examining the next Demands for Grants. The Committee then adopted the Draft Report on Demands for Grants (2014-15) of the Ministry of Labour and Employment.

4. XX XX XX XX

5. The Committee then authorized the Chairperson to finalise the Reports in the light of consequential changes that might arise out of factual verifications of the Draft Reports and to present the same to both the Houses.

The Committee then adjourned.

XX Do not pertain to this report